

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5131/2026	KARAN KULDIP VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KORAPUT TOWN /26 /2026 () //	AOR20220000044C202600004
2	D-BLAPL/5137/2026	RABINDRA GOCHHAYAT VS STATE OF ODISHA	KIRTAN BADHEI VS	/ /0 () //	
3	D-BLAPL/5138/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	BADAGODA P.S. /542 /2025 () //	
4	D-BLAPL/5139/2026	PRASANTA MUKHI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /20 /2026 () //	
5	D-BLAPL/5144/2026	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 () //	
6	D-BLAPL/5146/2026	KIRAN KUAMR BASOD VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /128 /2025 () //	
7	D-BLAPL/5148/2026	MUSTAP PATRA @ MUSTHAFA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAMPUR (SONEPUR) /7 /2026 () //	
8	D-BLAPL/5149/2026	RUMANCHAND @ RUMANCHANDA SUNA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	CHANDILI /326 /2025 () //	
9	D-BLAPL/5152/2026	GADHIA @ SUSHANTA PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /379 /2025 () //	
10	D-BLAPL/5153/2026	NABODAY KANHAR @ NANODAYA KANHAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //	
11	D-BLAPL/5154/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	CHHEND /307 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/5161/2026	ISHWAR HARIJAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	KUNDRA /134 /2025 () //	AOR20220000151C202600011
13	D-BLAPL/5164/2026	UMAKANTA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /48 /2026 () //	AOD20240000012C202600036
14	D-BLAPL/5165/2026	SITAKANTA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	FATEGARH /46 /2023 () //	
15	D-BLAPL/5170/2026	KANHA CHHATRIA @ BUTI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /429 /2024 () //	
16	D-BLAPL/5176/2026	RAJESH SONI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /92 /2023 () //	AOR20220000263C202600014
17	D-BLAPL/5177/2026	JITENDRA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	TIKABALI /103 /2025 () //	
18	D-BLAPL/5178/2026	KURESHI MOHAMED ASLAM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	S.P.(CID-CRL),CUTTACK /57 /2024 () //	
19	D-BLAPL/5180/2026	MD. IMRAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NEMALO /15 /2025 () //	
20	D-BLAPL/5183/2026	TAPU PAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /147 /2025 () //	AOR20220003422C202600011
21	D-BLAPL/5185/2026	MALAYA TAKIRI @ TIYAN VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /245 /2025 () //	
22	D-BLAPL/5186/2026	DEI @ DEBAKI GADTIA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KUNDHEIGOLA /261 /2024 () //	
23	D-BLAPL/5188/2026	TITU SAHOO	DILLIP KUMAR PRADHAN	DHENKANAL TOWN /247 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5201/2026	UDAL PASWAN	AMIT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5205/2026	SANJAY MANDAL	ASIT KUMAR JENA	KALIMELA /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5206/2026	TITU DAS @ TUTU DAS	JUGALA KISHORE PANDA	BERHAMPUR TOWN /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5207/2026	KANHU CHARAN NAYAK	JUGALA KISHORE PANDA	BUGUDA /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5208/2026	GIDIYAN MAJHI	JUGALA KISHORE PANDA	PATTAPUR (DIGAPAHANDI) /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5209/2026	SPANDAN MOHANTY	DEBI PRASAD PATTNAIK	BENTKAR (42 MOUZA) UPD CUTTACK /397 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5211/2026	MAHENDRA PATRA	BIKASH KARNA	BAUNISUNI /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5222/2026	JUDHISTIR BARIK	AMITAV TRIPATHY	PAIKMAL /308 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5229/2026	IBRAHIM KHAN	ALOK KUMAR PANDA	JAGANNATHA PRASAD /518 /2025	AOD20240000536C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5236/2026	SARATHI SANTA	UMAKANTA BARIK	JHARIGAM /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5237/2026	MUDUTA @ MUDURA MUTHAMAJHI	SOUBHAGYA KUMAR DASH	CHANDRAPUR /12 /2024	AOR20220001631C202600047
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
35	D-BLAPL/5245/2026	STATE OF ODISHA BULU @ GOURAB SINGH VS	ARUN KUMAR BUDHIA VS	// CHHEND /97 /2025 ()	AOD20240000603C202600002
36	D-BLAPL/5246/2026	STATE OF ODISHA DILIP KUMAR GOUDA @ DILLIP KUMAR GAUDA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /196 /2025 ()	
37	D-BLAPL/5247/2026	STATE OF ODISHA INDRA GOPE VS	SURYAKANTA DWIBEDI VS	// BARBIL /33 /2022 ()	
38	D-BLAPL/5251/2026	STATE OF ODISHA ASHOK GIRI VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /75 /2024 ()	
39	D-BLAPL/5253/2026	STATE OF ODISHA GOBINDA PATRA VS	BHARAT BHUSAN ROURAY VS	// BARGARH /29 /2026 ()	
40	D-BLAPL/5254/2026	STATE OF ODISHA SHYAMA PRADHAN VS	PRAKASH CHANDRA DASH VS	// NISCHINTAKOILI /23 /2026 ()	
41	D-BLAPL/5256/2026	STATE OF ODISHA BIKI LOHAR VS	BHARAT BHUSAN ROURAY VS	// LAHUNIPADA /239 /2025 ()	
42	D-BLAPL/5257/2026	STATE OF ODISHA ABHAYA RANJAN ROUT VS	TARINI PANIGRAHI VS	// B.SINGHPUR /186 /2025 ()	AOR20220000151C202600012
43	D-BLAPL/5258/2026	STATE OF ODISHA BABU @ DEBASIS DAS VS	NITYANANDA MOHAPATRA VS	// SEA BEACH /29 /2024 ()	
44	D-BLAPL/5263/2026	STATE OF ODISHA RAJU MIRDHA VS	AMIT PRASAD BOSE VS	// PATNAGARH /348 /2025 ()	
45	D-BLAPL/5264/2026	STATE OF ODISHA LAXMIDHAR SAHOO @ LUCKY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA MODEL /78 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/5267/2026	SANTOSH GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BERHAMPUR SADAR /296 /2024 () //	
47	D-BLAPL/5271/2026	AMULYA KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PIRAHAT P.S /23 /2025 () //	AOR20220001615C202600028
48	D-BLAPL/5272/2026	DASAMU HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JHARIGAM /62 /2024 () //	
49	D-BLAPL/5274/2026	NARESH MOHANTY VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	MAHILA P.S.(BBSR) /384 /2025 () //	
50	D-BLAPL/5279/2026	SUNIL KU. PADHI @ SUNIL KUMAR PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /48 /2026 () //	
51	D-BLAPL/5288/2026	CHANDAN MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /472 /2025 () //	
52	D-BLAPL/5290/2026	KANDUA @ TUSAR MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /601 /2025 () //	
53	D-BLAPL/5291/2026	SATIA @ CHANDAN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /467 /2025 () //	
54	D-BLAPL/5292/2026	CHANDAN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /387 /2025 () //	
55	D-BLAPL/5294/2026	RABI SING @ SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 () //	
56	D-BLAPL/5295/2026	TIKUNU PATRA @ TIKUNA PATRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PHIRINGIA /230 /2024 () //	
57	D-BLAPL/5297/2026	SAMBIT BEURA @ KALIA	BISWARANJAN DALAI	KHUNTUNI /1 /2026	AOR20220003722C202600044

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/5299/2026	SANIDEBA JHANKAR	RAMESH CHANDRA SWAIN	PHIRINGIA /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/5300/2026	SATIA @ CHANDAN MALIK	DALIRANI BEHURAY	SIMULIA /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/5302/2026	KANDUA @ TUSAR MALLIK	DALIRANI BEHURAY	SIMULIA /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/5303/2026	IBRAHIM KHAN	ALOK KUMAR PANDA	JAGANNATHA PRASAD /1 /2026	AOD20240000536C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/5305/2026	DILLIP MANGARAJ	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/5309/2026	BANITA PRADHAN	AMLAN SHAKTI PAUL	BAGHAMARI /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/5311/2026	SIMANCHAL GOUDA	DEBASIS SARANGI	SHERAGADA /598 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/5313/2026	PAHALBAN KEVAT	BIJAYA KUMAR RAGADA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/5314/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN	AMULYA RATNA PANDA	TIGIRIA /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/5315/2026	DHIREN BAG	HIMANSHU SEKHAR PANIGRAHI	SAMBALPUR SADAR /142 /2024	AOR20250001276C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/5318/2026	ACHYUTANANDA DORA @ ACHUTA NADA DORA	JYOTIRMAYA SAHOO	BARGARH /48 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/5319/2026	STATE OF ODISHA MANOJ KUMAR SAHU @ SAHOO VS	MALLICK BEBRAT SMRUTIRANJAN VS	// ATHGARH /69 /2025 ()	AOD20220004450C202600006
70	D-BLAPL/5320/2026	STATE OF ODISHA RAJESH KACHER VS	SUCHIT KUMAR NAYAK VS	// JEYPORE SADAR /186 /2023 ()	
71	D-BLAPL/5322/2026	STATE OF ODISHA FRANCHIS TOPPO VS	SOUMYA RANJAN DAS VS	// DEOGARH /594 /2024 ()	
72	D-BLAPL/5327/2026	STATE OF ODISHA TUMAN KUMAR PANDE @ TUMAN PRASAD @ CHHISOU VS	SOU MYA RANJAN DAS VS	// PLANTSITE /14 /2022 ()	
73	D-BLAPL/5330/2026	STATE OF ODISHA BAISHNAB CHARAN BEHERA VS	GAYNENDRA KUMAR PARIDA VS	// SALIPUR /61 /2026 ()	
74	D-BLAPL/5331/2026	STATE OF ODISHA PRABIN KUMAR PUTEL VS	BIRAJA PRASANNA DAS VS	// SINDHIKELA PS /278 /2024 ()	
75	D-BLAPL/5333/2026	STATE OF ODISHA PRADEEP NAIK VS	DEVASHIS PANDA VS	// JARAPADA /391 /2023 ()	
76	D-BLAPL/5338/2026	STATE OF ODISHA HEMA BISOI VS	AMIT KUMAR SAHU VS	// DASMANTAPUR /116 /2025 ()	
77	D-BLAPL/5343/2026	STATE OF ODISHA NARSINGH MAJHI VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /146 /2025 ()	
78	D-BLAPL/5346/2026	STATE OF ODISHA CHANDAN NAIK ALIAS NAYAK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600031
79	D-BLAPL/5349/2026	STATE OF ODISHA AYUB ALI LASKAR ALIAS AYUB LASKAR VS	Suryakanta Dwibedi VS	// // ()	AOR20220001245C202600006
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/5352/2026	JUNAS MADKI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /337 /2024 () //	
81	D-BLAPL/5357/2026	IBRAHIM KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600013
82	D-BLAPL/5358/2026	MANOJ KUMAR SAHU ALIAS SAHOO VS STATE OF ODISHA	Mallick bebrat smrutiranjana VS	// () //	AOD20220004450C202600007
83	D-BLAPL/5359/2026	MANOJ KUMAR SAHU ALIAS SAHOO VS STATE OF ODISHA	Mallick bebrat smrutiranjana VS	// () //	AOD20220004450C202600008
84	D-BLAPL/5360/2026	BALI SETHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// () //	AOR20230000037C202600001
85	D-BLAPL/5365/2026	BIPIN SAH VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600038
86	D-BLAPL/5366/2026	SUMIT KUMAR MAJHI VS STATE OF ODISHA	Dhananjaya Mund VS	// () //	AOR20220001492C202600034
87	D-BLAPL/5371/2026	MD SOHEL QURESHI ALIAS BADSHAH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// () //	AOD20240000603C202600003
88	D-BLAPL/5374/2026	Satya Prakash Sahoo VS State Of Odisha	Hrudananda Dalai VS	// () //	AOR20240000804C202600002
89	D-CMAPL/7124/2026	M.C. OF JUVAJYOTI HIGH SCHOOL, KUMANDOL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
90	D-CMP/6927/2026	MITU KUMAR JENA VS ALOK PANDA	SATYAJIT MOHAPATRA VS	// () //	
91	D-CMP/6941/2026	KHITISH SAMANTA BEHERA	PRASANTA KUMAR SATAPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
92	D-CMP/6957/2026	ARNAPURNA SAHOO SUBARNA MOHANTA	MAHESWAR MOHANTY	//	
		VS	VS	0	
93	D-CMP/7029/2026	DINESH KUMAR AGARWAL SUSANT PARIDA	SWARUP RANJAN SINGH SAMANT	//	
		VS	VS	0	
94	D-CMP/7032/2026	CHHETA PARIDA SWEDES RANJAN SAMAL	ASIT KUMAR JENA	//	
		VS	VS	0	
95	D-CMP/7056/2026	PRAFULLA SEN STATE OF ODISHA	SABITA RANJAN PATTNAIK	//	LOD20240000172C202600057
		VS	VS	0	
96	D-CMP/7092/2026	SISHIR KUMAR PRADHAN JAYASHREE HOME PROJECTS, KHORDHA	PRABIN DAS	//	
		VS	VS	0	
97	D-CMP/7115/2026	GOBINDA CHANDRA SAHOO GAUTAM BHUDHA SINGH SAMANT	AMITAV TRIPATHY	//	
		VS	VS	0	
98	D-CMP/7145/2026	RAMACHANDRA MUNI PAL SACHI NAYAK	PRASANA KUMAR RATHA	//	
		VS	VS	0	
99	D-CMP/7240/2026	SUNDAR NAYAK PURUSOTTAM SETHI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
100	D-CMP/7251/2026	REBATI SETHI MRUTYUNJAY BHUTIA	UMA CHARAN MISHRA	//	
		VS	VS	0	
101	D-CMP/7254/2026	JAGANNATH BHUTIA LAXMIKANTA SAHOO	SUBRATA MISHRA	//	
		VS	VS	0	
102	D-CMP/7260/2026	INDRAMANI SAHOO CHASI MITRA INDIA PVT. LTD., BBSR	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/7278/2026	BASANTA KUMAR PADHY AMIYA KUMAR DASH VS PINKY PRADHAN	ALOK KUMAR MOHAPATRA VS	// // 0	
104	D-CONTC/6919/2026	BHAGIRATHA PRADHAN VS SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. MANAGING COMMITTEE,MARKONA UCHHA BALIKA VIDYALAYA, BALASORE	IN PERSON VS	// // 0	LOD20260000011C202600001
105	D-CONTC/6922/2026	DR. N.THIRUMALA NAIK, I.A.S SENIOR JOURNALISTS ASSOCIATION, ODISHA (SJA) VS HEMANTA SHARMA,ADDITIONAL CHIEF SECRETARY,INFORMATION PUBLIC RELATIONS DEPT,BBSR,KHURDHA	VS VS	// // 0	
106	D-CONTC/6930/2026	BANAMALI BARIK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// // 0	
107	D-CONTC/6943/2026	GOURI KUMAR DAS VS SHUBHA SARMA,IAS	ADV. VS	// // 0	
108	D-CONTC/6947/2026	CHITARANJAN NAYAK VS SHUBHA SARMA,IAS	ADV. VS	// // 0	
109	D-CONTC/6949/2026	GANGADHAR SAHOO VS SHUBHA SARMA,IAS	ADV. VS	// // 0	
110	D-CONTC/6951/2026	NAKULA CHANDRA PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// // 0	
111	D-CONTC/6954/2026	K.JAYA KRISHNA VS PROF. NARASINGHA CHARAN PANDA, V.C.,(I/C) THE CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// // 0	
112	D-CONTC/6970/2026	SARATA CHANDRA BEHERA VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// // 0	AOR20220001611C202600032
113	D-CONTC/6992/2026				

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/6994/2026	ASHOK KUMAR ACHARYA VS	ADV VS	// ()	AOR20220001535C202600032
115	D-CONTC/6995/2026	DHARMA RANJAN PANDA, BLOCK DEVELOPMENT OFFICER, NIALI, CUTTACK KISHORE CHANDRA PARIDA VS	ADV VS	// ()	AOR20220001611C202600034
116	D-CONTC/6997/2026	DR SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR SUSANTA KUMAR MOHANTY VS	ADV VS	// ()	AOR20220001611C202600036
117	D-CONTC/6999/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY SRIDHAR BARIK VS	ADV VS	// ()	AOR20220001611C202600033
118	D-CONTC/7002/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR SUKANTA KUMAR BEHURA VS	ADV VS	// ()	AOR20220001611C202600035
119	D-CONTC/7017/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR MANAGIANG COMMITTEE OF NARASINGHPUR HIGH SCHOOL, NAYAGARH VS	ADV VS	// ()	
120	D-CONTC/7020/2026	DR. N.THIRUMALA NAIK, I.A.S NANDITA DASH VS	ADV. VS	// ()	
121	D-CONTC/7022/2026	ARVIND AGRAWAL, I.A.S D.TRINATH PRADHAN VS	ADV. VS	// ()	
122	D-CONTC/7024/2026	ARVIND AGRAWAL, I.A.S SUKANTA KUMAR NANDA VS	ADV. VS	// ()	
123	D-CONTC/7030/2026	DR. SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR DR. BACHASPATI DASH VS	ADV. VS	// ()	
124	D-CONTC/7031/2026	ANU GARG, CHIEF SECY. TO GOVT. OF ODISHA GOSHANAR SURIN VS	ADV. VS	// ()	
125	D-CONTC/7034/2026	DR. SUBHANKAR MOHAPATRA, IAS, COLLECTOR, SUNDERGARH CHITTA RANJAN PATRA ADV.	ADV. ADV.	// //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/7037/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR CHATURBHUJA PATRA	ADV.	//	
		VS	VS	()	
127	D-CONTC/7041/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR HEMALATA PATRA	ADV.	//	
		VS	VS	()	
128	D-CONTC/7051/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S SAI CHEMICALS, GANJAM	MOHIT AGARWAL	//	
		VS	VS	()	
129	D-CONTC/7054/2026	DHANURJAY MAJHI, DIVISIONAL HEAD, IDCO INDUSTRIAL ESTATE , BERHAMPUR GOVERNING BODY GANGADHAR MOHAPATRA LAW COLLEGE, BERHAMPUR	VS	//	
		VS	VS	()	
130	D-CONTC/7057/2026	PROF. DR.KAMALJEET SINGH, V.C., MADHUSUDAN LAW UNIVERSITY, STATION ROAD, CUTTACK DR. KALI CHARAN CHOUDHARY	ADV	//	AOR20250000149C202600007
		VS	VS	()	
131	D-CONTC/7072/2026	AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER,GANJAM PANKAJBASINI PANDA	PRNOY MOHANTY	//	
		VS	VS	()	
132	D-CONTC/7079/2026	MRUTYUNJAY TRIPATHY, OAS-A (JB), TAHASILDAR, BHUBANESWAR RAGHUNANDAN SINGH	ADV.	//	
		VS	VS	()	
133	D-CONTC/7084/2026	LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR DILIP KUMAR DAS	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
134	D-CONTC/7090/2026	SUKANTA KUMAR JENA, SUB REGISTRAR, CHANDBALI M/S. SHERAWALI RESIDENCY	ADV	//	AOR20220001297C202600046
		VS	VS	()	
135	D-CONTC/7099/2026	PRATHAMESH ARVIND RAJESHIRKE, COMMISSIONER BERHAMPUR MUNICIPAL CORPORATION CUM VICE CHAIRMAN B.D.A TAPAN KUMAR BARIK	ADV.	//	
		VS	VS	()	
136	D-CONTC/7103/2026	DILIP ROUSTRAY, IAS PRANATI KAR	RAJIB RATH	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/7114/2026	BHUPENDRA SINGH POONIA, COMM. CUM SEC. TO GOVT. OF ODISHA M/S.MAITHAN ISPAT LTD.,KOLKATA VS	PRABHU PRASAD MOHANTY VS	// // ()	
138	D-CONTC/7127/2026	SMITHA BEHERA, ADDL CHIEF ENGINEER-CUM- ELECTRICAL INSPECTOR, BHADRAK UPENDRA SWAIN VS	MANAS PATI VS	// // ()	AOR20220001535C202600035
139	D-CONTC/7129/2026	SWAGAT KUMAR RATH VS	ADV. VS	// ()	
140	D-CONTC/7135/2026	SURENDRA KUMAR, ADDL. CHIEF SEC. TO GOVT. OF ODISHA GOBINDA MARNDI VS	ADV. VS	// // ()	
141	D-CONTC/7139/2026	PRADEEP KUMAR JENA, ENGINEER IN CHIEF, RURAL WORKS, ODISHA SUNIL KUMAR GHOSH VS	ADV. VS	// // ()	
142	D-CONTC/7150/2026	DURJYODHAN BEHERA, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, BALASORE MANOJ KUMAR PRADHAN VS	ADV. VS	// // ()	
143	D-CONTC/7152/2026	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA ANJANA KUMARI SINGH VS	MANAS PATI VS	// // ()	AOR20220001535C202600034
144	D-CONTC/7155/2026	ASWASTHY S SECRETARY HEALTH AND FAMILY WELFARE SHOVANA NAIK VS	ADV. VS	// // ()	
145	D-CONTC/7158/2026	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA SHYAM SUNDAR SASMAL VS	ADV. VS	// // ()	
146	D-CONTC/7161/2026	USHA PADHEE, IAS HEMANTA KUMAR ROUT VS	ADV. VS	// // ()	
147	D-CONTC/7163/2026	ARABINDHA KUMAR PADHI, IAS JUNEJ KUMAR SETHI VS	SUBHENDU KUMAR NAYAK VS	// // ()	
		ARABINDA PADHI, IAS		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/7167/2026	PRADEEP KUMAR SAHOO VS USHA PADHEE, IAS	ADV. VS	// 0 //	
149	D-CONTC/7172/2026	SRCC POLYFAB PRIVATE LTD, RAYAGADA VS M.D., AXIS BANK LTD.,ANDHRA PRADESH	ADV. VS	// 0 //	
150	D-CONTC/7176/2026	DIPTIRANJAN JENA VS B.PARAMESWARAN, IAS	ADV. VS	// 0 //	
151	D-CONTC/7198/2026	JHASAKETAN BAI VS SAMYAK BIKAS SUBUDHI, SUPT. ENGINEER, HEAD WORKS DIV., SAMAL	ADV. VS	// 0 //	
152	D-CONTC/7202/2026	MANJULATA SAMAL VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
153	D-CONTC/7208/2026	SURESH CHANDRA SAHOO VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
154	D-CONTC/7212/2026	PRADEEP KUMAR RAY VS DR. N.THIRUMALA NAIK, I.A.S	MAHENDRA KUMAR SAHOO VS	// 0 //	
155	D-CONTC/7219/2026	M.C.OF OSAP 7TH BATTALION HIGH SCHOOL, BHUBANESWAR VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
156	D-CONTC/7225/2026	M.C. OF JAGANNATH PRASAD HIGH SCHOOL, CUTTACKA VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
157	D-CONTC/7227/2026	M.C. OF NILAKANTHA HIGH SCHOOL, BAULABANDHA VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
158	D-CONTC/7232/2026	M.C. OF BANKANIDHI BALUNKESWAR BIDYAPITHA(HIGH SCHOOL),BARANGAGADA VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
159	D-CONTC/7238/2026	MANABHANJAN PADHAN	DURGESH NARAYAN RATH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		DR. N.THIRUMALA NAIK, I.A.S		//	
160	D-CONTC/7246/2026	SANTOSH KUMAR MANGARAJ	AJAYA KUMAR PRADHAN	//	
		VS	VS	()	
		SANJAY KUMAR SINGH, PRINCIPAL SEC. TO GOVT., BHUBANESWAR		//	
161	D-CONTC/7248/2026	SANTOSH KUMAR BEJA	ADV.	//	
		VS	VS	()	
		HEMANTA KUMAR SHARMA, I.A.S		//	
162	D-CONTC/7264/2026	THE MANAGING COMMITTEE OF ANULI HIGH SCHOOL	Omjit Kumar Saa	//	AOR20220001583C202600025
		VS	VS	()	
		DR N THIRUMALA NAIK, IAS		//	
163	D-CONTC/7267/2026	NIRMALA KUMAR NATH	ADV.	//	
		VS	VS	()	
		UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FORESTS (KL), KHURDA		//	
164	D-CONTC/7271/2026	AMAR MAJHI	AMBUJA BANDHU PARIDA	//	
		VS	VS	()	
		JAGABANDHU SAHOO, D.E.O., BHADRAK		//	
165	D-CRLA/5214/2026	BISWANATH KADRAKA	SIDHARTHA SANKAR RAY (2)	BISSAMCUTTACK /30 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLA/5239/2026	SAHADEBA JENA	MANAS KUMAR CHAND	NANDIPADA /88 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLA/5261/2026	RAMESH CHANDRA NAYAK	SURYAKANTA DWIBEDI	VIGILANCE PS (BERHAMPUR) /40 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
168	D-CRLA/5270/2026	DHRUBA CHARAN MAJHI	SURYAKANTA DWIBEDI	VIGILANCE PS (BERHAMPUR) /40 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
169	D-CRLA/5304/2026	SAGAR HANSDAH	BASANTA KUMAR DAS	UDALA /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLA/5312/2026	CHIKU@UMAKANTA SWAIN	BIJAYA KUMAR RAGADA	JAGATSINGPUR /220 /2021	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLA/5317/2026	STATE OF ODISHA BABAN @ MADAN MOHAN SAHOO VS	BISHNU PRASAD PRADHAN VS	// RAMACHANDRAPUR /72 /2023 ()	
172	D-CRLA/5324/2026	STATE OF ODISHA DAMBURU SETHY VS	PRATYUSHA NAIDU VS	// DIGAPAHANDI /9 /2016 ()	
173	D-CRLA/5345/2026	STATE OF ODISHA SANJAYA KUMAR BISOYI ALIAS SANJAY KUMAR BISOI VS	SOUTH LAKSHMI DAS VS	// // ()	AOD20240000364C202600054
174	D-CRLA/5372/2026	State Of Odisha LAXMIKANTA SAHOO VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600056
175	D-CRLLP/5265/2026	State Of Odisha THE VICTIM VS	RASHMI NARAYAN PATNAIK VS	// BONAI /28 /2021 ()	
176	D-CRLMC/5134/2026	STATE OF ODISHA MOHAMMAD SIRAJ KHAN VS	RAJENDRA NARAYAN ROUT VS	// BERHAMPUR TOWN /116 /2022 ()	AOR20220001558C202600038
177	D-CRLMC/5145/2026	STATE OF ODISHA SANTUA @ SANTOSH SWAIN VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /343 /2021 ()	AOD20240000557C202600013
178	D-CRLMC/5150/2026	STATE OF ODISHA SUPRAVAT MOHAPATRA VS	RABI NARAYAN MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /6 /2023 ()	
179	D-CRLMC/5155/2026	STATE OF ODISHA ASHOK DAS VS	SATYA RANJAN MULIA VS	// //0 ()	
180	D-CRLMC/5156/2026	STATE OF ODISHA SAROJ @ SAROJ KUMAR LENKA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /44 /2019 ()	AOD20240000366C202600021
181	D-CRLMC/5166/2026 CRLMC/572/2026	STATE OF ODISHA MANOJ SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// KOMNA PS /28 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000005/2023	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/5179/2026	AJAYA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /251 /2022 () //	
183	D-CRLMC/5187/2026	SUMANTA KUMAR NAYAK VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	BADAMBADI /149 /2023 () //	
184	D-CRLMC/5191/2026	CHATURBHUJA MAJHI VS STATE OF ODISHA	BIDYADHAR PANDA VS	KUCHINDA /323 /2024 () //	AOR20220001945C202600009
185	D-CRLMC/5203/2026	DEBABRATA SAHU VS STATE OF ODISHA	PRABHASI NAYAK VS	/ /0 () //	
186	D-CRLMC/5213/2026	RAJESH KUMAR SETHY VS AYUSMITA SETHY	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600046
187	D-CRLMC/5215/2026	M.RAJ KUMAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /261 /2018 () //	AOR20220001631C202600044
188	D-CRLMC/5219/2026	P. BINOD PATRA @ BENIA PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	ASKA /299 /2020 () //	
189	D-CRLMC/5235/2026	JAYAPRADA TRIPATHY VS PRAFULLA CHANDRA TRIPATHY	MANAS KUMAR CHAND VS	KHURDA MODEL /473 /2022 () //	
190	D-CRLMC/5240/2026	JAWAHARLAL PATRA @ JJAWAHARLAL PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /51 /2008 () //	AOR20220001631C202600045
191	D-CRLMC/5243/2026	DR.KAMALA TIRKEY @ SWAIN VS STATE OF ODISHA	BHARAT JALLI VS	MAHILA P.S.(BBSR) /86 /2021 () //	AOD20250001069C202600005
192	D-CRLMC/5248/2026	DEBACHAN NAG @DEBARCHAN NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
193	D-CRLMC/5280/2026	RABI PARIDA @ TUNGA	AMITAV TRIPATHY	RANPUR /77 /2022	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/5298/2026	ANIRUDHA DAS	AMULYA RATNA PANDA	GOPALPUR /173 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/5307/2026	SOUMYARANJAN BARIK	SAROJ KUMAR DASH	BHUBAN /494 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/5323/2026	PRASANA KUMAR JENA@PRASANNA KU. JENA	LALITENDU BHUYAN	/ /0	
		VS	VS	()	
		BHARATI CHAKARA@BHARATI JENA		//	
197	D-CRLMC/5328/2026	MADHUSUDAN PANDA	MANOJ KUMAR BALASAMANTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/5332/2026	BADRINATH PATRA	P.ANUP DASH	POLASARA PS /420 /2025	AOD20220004458C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/5336/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	MUDANPUR RAMPUR /1 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/5341/2026	NIRANJAN KALTA	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		UPENDRA BEHERA		//	
201	D-CRLMC/5350/2026	PRAVAT KUMAR NAYAK ALIAS PAPU	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/5361/2026	BIJU SAHU	ANAM CHARAN PANDA	KHAPRAKHOL /52 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/5367/2026	PRABODHA KUMAR DAS @ PRABODH KUMAR DAS	KEYANA RANJAN MAHAPATRA	GOP /23 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/5369/2026	BIPIN BIHARI SAHOO	UMA CHARAN MISHRA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/5373/2026	MONALISHA CHOUDHURY MOHAN CHARAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// BALIANTA P.S. /258 /2017 ()	
206	D-CRLMC/5376/2026	SUBRAT KUMAR PRUSTY VS TAPAN KUMAR MISHRA	BIBEKANANDA BAISAKH VS	// / /0 ()	
207	D-CRLMC/5378/2026	BULU NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// BAIDYANATHPUR /151 /2006 ()	
208	D-CRLMP/5157/2026	NIHAR PRASAD BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// / /0 ()	
209	D-CRLMP/5163/2026 CRLMP/229/2026	MV DEBI (IMO 9616735) VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS	// / /0 ()	
210	D-CRLMP/5167/2026	JHUNURANI KHUNTIA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// / /0 ()	
211	D-CRLMP/5168/2026	VICTIM VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// / /0 ()	
212	D-CRLMP/5181/2026	KANAK MAJHI VS STATE OF ODISHA	APARESH BHOI VS	// / /0 ()	
213	D-CRLMP/5182/2026	SUJATA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// CYBER CRIME AND ECONOMIC OFFENCES, ADR, BANO, SWA, IC, 2025/01024 ()	
214	D-CRLMP/5217/2026	BHARATI MOHAPATRA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// / /0 ()	
215	D-CRLMP/5228/2026	MANORANJAN DAKUA VS MAMALI DAKUA	BRAHMANANDA TRIPATHY VS	// / /0 ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMP/5283/2026	R. RAM BABU VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()	AOR20220001212C202600007
217	D-CRLMP/5286/2026	BARUNA PRADHAN VS BABITA PRADHAN	AMITAV TRIPATHY VS	//0 ()	
218	D-CRLMP/5287/2026	SATYAJIT JENA VS STATE OF ODISHA	BIBHUDHENDRA KUMAR RATHA VS	//0 ()	
219	D-CRLMP/5289/2026	ROKKAM KISHORE VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()	AOR20220001212C202600008
220	D-CRLMP/5293/2026	PALEMU KONDAYA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()	AOR20220001212C202600009
221	D-CRLMP/5296/2026	ANJALI PANDEY VS STATION IN CHARGE, TROMBAY POLICE STATION, MUMBAI	NALINI KANTA DASH VS	//0 ()	
222	D-CRLMP/5310/2026	P. SUNIL VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()	AOR20220001212C202600010
223	D-CRLMP/5377/2026	CHINMAYEE PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 ()	
224	D-CRLREV/5174/2026	BASANTA@BASANTA KUMAR MALIK VS KHAGENDRA PRASAD BEHERA	AJAYA KUMAR ROUT VS	//0 ()	
225	D-CRLREV/5212/2026	R.AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 ()	AOD20220004505C202600026
226	D-CRLREV/5355/2026	KARTIKA BEHERA ALIAS KALU VS STATE OF ODISHA	Sulochana Patro VS	// ()	AOR20220001501C202600004
227	D-CRLREV/5368/2026	ARPITA DEBADARSHINI	BIKRAM CHANDRA GHADAI	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-CRLREV/5380/2026	VIKASH KUMAR GOKULANANDA SINGH	KAUSTUVA MOHANTY	// TIGIRIA /137 /2025	
		VS	VS	()	
229	D-FAO/7230/2026	STATE OF ODISHA JAGANATH SWAIN	ABINASH ROUTRAY	// //	
		VS	VS	()	
230	D-GCRLA/5353/2026	JAHANIA PEER SAHEB BIJE, KAKATPUR, PURI STATE OF ORISSA	ADDL. STANDING COUNSEL	// PHULBANI SADAR /31 /2010	
		VS	VS	()	
231	D-GUAP/7282/2026	KASHYAPA MALLICK NIRUPAMA SUNA	AKSHAYA KUMAR SAHOO	// //	
		VS	VS	()	
232	D-JCRLA/5151/2026 JCRLA/65/2026	ROHITASWA MALIK BISWANATH KANHAR	ADV. VS	DASPALLA /310 /2023 SPECIAL JUDGE (POCSO), NAYAGARH (Nayagarh )	
		VS	VS	//	
233	D-MACA/6911/2026	STATE OF ODISHA THE DIVISIONAL MANAGER, M/S. NEW INDIA INSURANCE CO. LTD., BALASORE	KONE CHANDRA SAMANTARAY	// ()	AOR20220001406C202600003
		VS	VS	//	
234	D-MACA/6912/2026	MINATI SAHOO THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD., BALASORE	ASURANCE CHANDRA SAMANTARAY	// ()	AOR20220001406C202600004
		VS	VS	//	
235	D-MACA/6965/2026	DEBAKI SUBUDHI DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BALASORE	PRASANTA KUMAR MAHALI	// ()	
		VS	VS	//	
236	D-MACA/7038/2026	MAMATA SAMAL M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	DAYANIDHI MISHRA	// ()	
		VS	VS	//	
237	D-MACA/7093/2026	AKHIL BEHERA RAJANI DHARUA	SABYASACHI MISHRA	// ()	
		VS	VS	//	
238	D-MACA/7182/2026	MANILAL AGRAWAL D.M.,ORIENTAL INSURANCE CO. LTD.,BALASORE	PRAMOD KUMAR TRIPATHY	// ()	
		VS	VS	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/7197/2026	BIDYADHAR SAHOO D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,KHURDA	SABITA KUMAR MOHANTY	//	
		VS	VS	0	
240	D-MACA/7200/2026	KIRAM TADINGI MANAGER (LEGAL) TP HUBS, ORIENTAL INSURANCE COMPANY, BBSR	SABITA KUMAR MOHANTY	//	
		VS	VS	0	
241	D-MACA/7220/2026	KABITA PANDA D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK	AKASH KUMAR MOHANTY	//	
		VS	VS	0	
242	D-MACA/7223/2026	MINATI BEHERA D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,BALASORE	AKASH KUMAR MOHANTY	//	
		VS	VS	0	
243	D-MACA/7241/2026	JULA @ RABINDRA SING LEGAL MANAGER, LIBERTY VIDEOCON INSURANCE COMPANY LTD., BBSR	AKASH KUMAR MOHANTY	//	
		VS	VS	0	
244	D-MACA/7247/2026	PRASANTA SWAIN NATIONAL INSURANCE COMPANY LTD., BBSR	SABITA RANJAN PATTNAIK	//	
		VS	VS	0	
245	D-MACA/7255/2026	LIPISHREE LIPIKA SANTOSH KUMAR SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
246	D-MACA/7266/2026	SUBASH CHANDRA BHOI ORIENTAL INSURANCE CO LTD	LIPAN KUMAR PRADHAN	//	AOD20220004458C202600010
		VS	VS	0	
247	D-MACA/7268/2026	RANJITA PRADHAN THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, SUNDARGARH	AKASH KUMAR MOHANTY	//	
		VS	VS	0	
248	D-MATA/7141/2026	SANTI DHANUAR SATYA NARAYAN SARANGI	LINGARAJ SARANGI	//	
		VS	VS	0	
249	D-MATA/7285/2026	MITALI PATI BIKI RATHA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		MAMALI PANI		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-OTAPL/7055/2026	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESHWAR VS M/S. JINDAL STEEL AND POWER LIMITED,SUNDARGARH	SUNDESWAR ROYCHOUDHURY,SR.S.C	// 0 //	AOR20220001524C202600003
251	D-RPFAM/7234/2026	RAJKISHOR RATH VS KALYANI PANDA	MANOJ BIHARI DAS VS	// 0 //	
252	D-RSA/6914/2026	KALANDI CHARAN NAYAK VS RAMA CHANDRA PADHI	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
253	D-RSA/7177/2026	SAHEBANI KUMBHAR VS NABIN ENDAJA @ NABIN BARIHA @ NABIN SINGH	ARJUNA CHARANA BEHERA VS	// 0 //	
254	D-RVWPET/6915/2026	COMMISSIONER CUM SECRETARY OF HOME DEPTT VS BASUDEV PARIDA	DEBENDRA KUMAR SAHOO,A.G.A VS	// 0 //	LOD20240000200C202600052
255	D-RVWPET/7100/2026	SANJAY KUMAR BADAMALI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
256	D-RVWPET/7117/2026	KAMALAKANTA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600003
257	D-RVWPET/7122/2026	IPSITA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600004
258	D-RVWPET/7272/2026	M/S. KIOCL LTD., BANGALORE VS UNION OF INDIA	SATYA SMRUTI MOHANTY VS	// 0 //	
259	D-SAO/7058/2026	TRILOCHANA MEHER VS BEDABYAS DANAYAK	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202600005
260	D-TRP(C)/6991/2026	NAMITA RAYBABU VS SANGRAM KUMAR SINGH	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202600037
261	D-TRP(C)/7237/2026	DEBASMITA HOTA	ABHILASH MISHRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ASIM AMITAV PANDA		//	
262	D-TRPCRL/5379/2026	RADHESHYAM PANDA	RAJIB LOCHAN PATNAIK	//0	
		VS	VS	()	
		SIGMA DASH		//	
263	D-WA/6916/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202600061
		VS	VS	()	
		NIRMALA KUMARI SAHOO		//	
264	D-WA/6918/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202600056
		VS	VS	()	
		GOLEKHA CHANDRA LENKA		//	
265	D-WA/6996/2026	M.D. AGRICULTURE PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD., BBSR	KORPORAION OF	//	
		VS	VS	()	
		RAMESH CHANDRA PANDA		//	
266	D-WA/7010/2026	BERHAMPUR UNIVERSITY, GANJAM	RAMDAS ACHARY	//	
		VS	VS	()	
		DR. PRAFULLO KUMAR MAHARANA		//	
267	D-WA/7016/2026	BERHAMPUR UNIVERSITY, GANJAM	RAMDAS ACHARY	//	
		VS	VS	()	
		SURENDRA NATH PATNAIK		//	
268	D-WA/7023/2026	BERHAMPUR UNIVERSITY, GANJAM	RAMDAS ACHARY	//	
		VS	VS	()	
		RAMKRUSHNA SENAPATI		//	
269	D-WA/7185/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR,BBSR	HARABRANJAN MAHAPATRA	//	
		VS	VS	()	
		SITARAM DEHERI		//	
270	D-WA/7206/2026	COMMNR, BMC, KHURDA	SAIBRATA RATH	//	
		VS	VS	()	
		PRATAP CHANDRA BARAD		//	
271	D-WA/7213/2026	BMC, BBSR	SAIBRATA RATH	//	
		VS	VS	()	
		BENUDHARA NAYAK		//	
272	D-WA/7281/2026	TRINATH SHAKTI GROUP(SHG), BHADRAK	JAGAJIBAN PRADHAN	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/6894/2026	STATE OF ODISHA LAXMIPRIYA PRADHAN VS UNION OF INDIA	GOPABANDHU DASH VS	// // ()	
274	D-WP(C)/6895/2026	RASMIREKHA LENKA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600059
275	D-WP(C)/6896/2026	SHANKAR CHANDRA KAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600065
276	D-WP(C)/6897/2026	MAMATA MAYEE BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600060
277	D-WP(C)/6898/2026	DILLIP KUMAR PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600063
278	D-WP(C)/6899/2026	BRAJAKISHORE KHUNTIA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600067
279	D-WP(C)/6900/2026	M/S GRAND DIESELS, TANGI CHOUDWAR, CUTTACK VS UNION OF INDIA	GOPABANDHU DASH VS	// // ()	
280	D-WP(C)/6901/2026 WP(C)/5431/2026	JAGANNATH NAYAK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202600011
281	D-WP(C)/6902/2026	SULOCHANA PATEL VS DUKHISHYAM PATEL	MAHADEV SAHU VS	// // ()	AOR20220002238C202600002
282	D-WP(C)/6903/2026	BIJAYALAXMI PANDA VS BIPIN BIHARI SAHU	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202600037
283	D-WP(C)/6904/2026 WP(C)/5424/2026	PRAKASH RANJAN SOREN VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/6905/2026	AMAR KUMAR DEY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600062
285	D-WP(C)/6906/2026	SANJAY KUMAR NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600066
286	D-WP(C)/6907/2026	MADHUSUDAN RATHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600061
287	D-WP(C)/6908/2026	CHANDRA SEKHAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600064
288	D-WP(C)/6909/2026	UNION OF INDIA VS THE REGIONAL LABOUR COMMISSIONER (CENTRAL-I)	JNYANANANDA PANDA, C.G.C VS	// () //	AOR20220001238C202600001
289	D-WP(C)/6910/2026	MURARI NARAYAN GUPTA VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
290	D-WP(C)/6913/2026	SUNIL RANJAN SAMANTRAY VS RESERVE BANK OF INDIA, MUMBAI	SAILABALA JENA VS	// () //	
291	D-WP(C)/6917/2026	BHARAT CHARAN SAHOO VS STATE OF ODISHA	LALATENDU SAMAL VS	// () //	
292	D-WP(C)/6920/2026 WP(C)/5494/2026	JAYALAXMI PUHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
293	D-WP(C)/6921/2026 WP(C)/5420/2026	M/S GOPAL ENTERPRISES, NAGPUR, MAHARASHTRA VS CHIEF COMMISSIONER OF COMMERCIAL TAX AND GST, ODISHA, CUTTACK	ATENDRA KUMAR PALEI VS	// () //	
294	D-WP(C)/6923/2026 WP(C)/5423/2026	M/S. OORJITA PROJECTS PVT. LTD., BHUBANESWAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	TISHREE TRIPATHY VS	// () //	
295	D-WP(C)/6924/2026	GOPAL CHANDRA SAHU	BRAJA KISHOR PANDA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/6925/2026	MENAKABALA BEHURA	DIGANTA DAS	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA		//	
297	D-WP(C)/6926/2026	M/S. JAGAMOHAN PRADHAN (GOVT. HT ELECTRICAL WERKHOUSHA CONTRACTOR), KULUMA, ANGUL	ALISHA KUMAR	//	
		VS	VS	()	
		OPTCL, BHUBANESWAR		//	
298	D-WP(C)/6928/2026	MIR TAFIK	AMBIKA PRASAD RAY	//	
		VS	VS	()	
		INSPECTOR GENERAL OF REGISTRATION, ODISHA CUTTACK		//	
299	D-WP(C)/6929/2026	MENAKABALA BEHURA	DIGANTA DAS	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR		//	
300	D-WP(C)/6931/2026	SARTHAK MOHAPATRA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/6932/2026	SACHIKANTA BEHURA	DIGANTA DAS	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUTOMS, ODISHA, BHUBANESWAR		//	
302	D-WP(C)/6933/2026	SANDHYARANI SETHI	TRILOCHAN NANDA	//	
	WP(C)/5459/2026	VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/6934/2026	NIRANJAN JENA	SAMIR KUMAR MISHRA	//	
	WP(C)/5497/2026	VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/6935/2026	SACHIKANTA BEHURA	DIGANTA DAS	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUTOMS, ODISHA, BHUBANESWAR		//	
305	D-WP(C)/6936/2026	SUBHASH SAO	LAXMI SHARMA	//	
		VS	VS	()	
		NIRUPAMA SAHU		//	
306	D-WP(C)/6937/2026	RAJ KISHORE MOHANTY	AMIT PRASAD BOSE	//	
	WP(C)/5449/2026	VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/6938/2026	STATE OF ODISHA DURGA PRASAD TRIPATHY VS	RAJESH TRIPATHY VS	// // ()	
308	D-WP(C)/6939/2026	DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, BHUBANESWAR ABHIRAM MOHANTY VS	JAGANNATH BHUYAN VS	// // ()	
309	D-WP(C)/6940/2026	STATE OF ODISHA DR. KUMARMANI NAYAK VS	SHAMBHU CHARAN NATH SHARMA VS	// // ()	
310	D-WP(C)/6942/2026	STATE OF ODISHA CHENNAI RADHA ENGINEERING WORKS (P) LTD VS KUMAR PREETAM MAHARANA	NALINI KANTA MOHANTY VS	// // ()	AOR20220001490C202600004
311	D-WP(C)/6944/2026	JYOTIRMAYEE JALLY VS STATE OF ODISHA	C.ANAND RAO VS	// // ()	AOD20250000195C202600008
312	D-WP(C)/6945/2026	BALAY SOREN VS MANGULU MAJHI	MAHESWAR MOHANTY VS	// // ()	
313	D-WP(C)/6946/2026	JYOTISMITA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600053
314	D-WP(C)/6948/2026	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// // ()	
315	D-WP(C)/6950/2026	RAJ KUMAR BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600030
316	D-WP(C)/6952/2026	PRABIR KUMAR SAMAL VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	
317	D-WP(C)/6953/2026	DEBARA SA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600029

**ORISSA HIGH COURT****FILING REPORT AS ON :17/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-WP(C)/6955/2026	BIDYADHAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600031
319	D-WP(C)/6956/2026	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
320	D-WP(C)/6958/2026	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/6959/2026 WP(C)/5442/2026	V. BHASKAR RAO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //	
322	D-WP(C)/6960/2026 WP(C)/5428/2026	SAROJINI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //	
323	D-WP(C)/6961/2026 WP(C)/5433/2026	BHUBAN BIHARI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //	
324	D-WP(C)/6962/2026	DAMBARUDHAR SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/6963/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
326	D-WP(C)/6964/2026	NIBEDITA PRUSTY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
327	D-WP(C)/6966/2026	BHARAT CHANDRA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
328	D-WP(C)/6967/2026	BHAGIRATHI DALEI VS STATE OF ODISHA	DEEPAK KUMAR RAJ VS	// 0 //	
329	D-WP(C)/6968/2026	PABITRA ROUT	TUSHAR KANTA NAYAK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/6969/2026	SANJIB SAMAL	JASPREET KAUR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/6971/2026	BIJAYA KUMAR MOHANTY	NETRANANDA BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/6972/2026	JYOTISH CHANDRA BEHERA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/6973/2026	SUBHAKANTA BARIK	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/6974/2026	DR.PITHA MURMU	BHOJRAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/6975/2026	M/S NEELACHAL BUILD TECH AND RESORTS PRIVATE LIMITED	MANAN KUMAR ANANDAN BAUG	//	AOR20220002374C202600017
	WP(C)/5441/2026	VS	VS	()	
		M/S JAYCEE HOUSING PRIVATE LIMITED		//	
336	D-WP(C)/6976/2026	BASANTI KARUA	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/6977/2026	PRAKASH CHEMI	SUVASHISH PATTANAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/6978/2026	BIDYADHAR ROUT	AMITAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/6979/2026	KHIRABDI BEHERA	MANAS PATI	//	AOR20220001535C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/6980/2026	PRAKASH CHEMI	SUVASHISH PATTANAİK	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-WP(C)/6981/2026	STATE OF ODISHA MUNA KARTI VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600032
342	D-WP(C)/6982/2026	STATE OF ODISHA SK. ALIM BUX VS	RASHMI PRIYADARSANI VS	// // ()	AOD20250001013C202600005
343	D-WP(C)/6983/2026	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	PRASANTA KUMAR MISHRA VS	// // ()	
344	D-WP(C)/6984/2026	UNION OF INDIA PRAKASH CHANDRA CHEMI VS	SUVASHISH PATTANAIAK VS	// // ()	
345	D-WP(C)/6985/2026	STATE OF ODISHA PRAKASH CHEMI VS	SUVASHISH PATTANAIAK VS	// // ()	
346	D-WP(C)/6986/2026	STATE OF ODISHA PRAKASH CHEMI VS	SUVASHISH PATTANAIAK VS	// // ()	
347	D-WP(C)/6987/2026	STATE OF ODISHA PADMA CHARAN JENA VS	SHASHI BHUSAN JENA VS	// // ()	
348	D-WP(C)/6988/2026	STATE OF ODISHA PRAKASH CHEMI VS	SUVASHISH PATTANAIAK VS	// // ()	
349	D-WP(C)/6989/2026	STATE OF ODISHA PRAKASH CHEMI VS	SUVASHISH PATTANAIAK VS	// // ()	
350	D-WP(C)/6990/2026	STATE OF ODISHA MAMITA DAS VS	SUVASHISH PATTANAIAK VS	// // ()	
351	D-WP(C)/6993/2026	STATE OF ODISHA AMIYA KUMAR PATTANAIAK VS STATE OF ODISHA	ARUNA NAYAK VS	// // () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/6998/2026	HIMANSHU KUMAR CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// () //	
353	D-WP(C)/7000/2026	SANJUKTA RATHA VS REVENUE SECY TO GOVT.LOKSEVA BHAWAN, ODISHA, BHUBANESWAR	TRILOCHAN PANIGRAHI VS	// () //	
354	D-WP(C)/7001/2026	SUDHANSU SEKHAR NAIK VS STATE OF ODISHA	ANINDITA BISOI VS	// () //	
355	D-WP(C)/7003/2026	PRAKASH CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// () //	
356	D-WP(C)/7004/2026 WP(C)/5473/2026	KHIROD KUMAR CHOUDHURY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
357	D-WP(C)/7005/2026	SUDHANSU SEKHAR DAS VS THE REVENUE SECY TO GOVT. OF ODISHA, BHUBANESWAR	TRILOCHAN PANIGRAHI VS	// () //	
358	D-WP(C)/7006/2026	HAREKRUSHNA DHAL VS STATE OF ODISHA	RAJJEET ROY VS	// () //	AOR20220001462C202600022
359	D-WP(C)/7007/2026	DEBASIS MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600035
360	D-WP(C)/7008/2026	JYOSHANARANI MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600036
361	D-WP(C)/7009/2026 WP(C)/5476/2026	SANJUKTA MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
362	D-WP(C)/7011/2026	SANTOSH KUMAR JENA VS EAST COST RAILWAYS, CHANDRASEKHARPUR, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// () //	
363	D-WP(C)/7012/2026	NARENDRA KUMAR PANDA	SAMEER KUMAR DAS	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/7013/2026	RATNAKARA SWAIN	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/7014/2026	SUNIL KUMAR	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
366	D-WP(C)/7015/2026	CHITTA RANJAN SAHOO	BIDESH RANJAN BEHERA	//	
	WP(C)/5456/2026	VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/7018/2026	NIRMAL SINGH	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, BALAJI MIDTOWN, SAMBALPUR		//	
368	D-WP(C)/7019/2026	ANANDA NAIK	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX,CUTTACK ODISHA		//	
369	D-WP(C)/7021/2026	SRIGURU INSTITUTE OF NURSING AND MEDICAL SCIENCES, BHUBANESWAR	PRASANTH KISHORE WAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/7025/2026	PRADEEPTA KUMAR PATEL	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/7026/2026	HULAS DAS	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		SUB COLLECTOR, BHUBANESWAR		//	
372	D-WP(C)/7027/2026	SARAT CHANDRA JOSHI	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/7028/2026	BISHNU PRASAD SATPATHY	SUBHENDU KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/7033/2026	MRUTYUNJAYA DAS	BISWARANJAN DALAI	//	AOR20220003722C202600043
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/7035/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED GEETANJALI TRIPATHY VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600022
376	D-WP(C)/7036/2026	INDUSIND BANK LIMITED SURESH CHANDRA MAHATO VS	BANSHIDHAR SATAPATHY VS	// // ()	
377	D-WP(C)/7039/2026	STATE OF ODISHA BILASHINI NAYAK VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202600002
378	D-WP(C)/7040/2026	STATE OF ODISHA LALIT KUMAR SAHOO VS	BANSHIDHAR SATAPATHY VS	// // ()	
379	D-WP(C)/7042/2026	STATE OF ODISHA JWO DEBADUTTA SAHOO (RETD) VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202600001
380	D-WP(C)/7043/2026	STATE OF ODISHA RAMA CHANDRA MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // ()	
381	D-WP(C)/7044/2026	STATE OF ODISHA ITIMATI DASH VS	SATYAJIT BEHERA VS	// // ()	
382	D-WP(C)/7045/2026	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	BANSHIDHAR SATAPATHY VS	// // ()	
383	D-WP(C)/7046/2026	STATE OF ODISHA NANDA KISHORE SAHOO VS	M.BALAKRISHNA RAO VS	// // ()	
384	D-WP(C)/7047/2026 WP(C)/5502/2026	STATE OF ODISHA SANJEEV KUMAR MOHANTY VS	ARUPANANDA GOSWAMY VS	// // ()	
385	D-WP(C)/7048/2026	UNION OF INDIA SARASI MOHANTY VS	GOPINATH PANDA VS	// // ()	AOR20250000149C202600005
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/7049/2026	SOUDAMINI PANIGRAHI VS STATE OF ODISHA	SURYA NARAYAN PATTNAIK VS	// 0 //	AOR20250000149C202600004
387	D-WP(C)/7050/2026	SMS ENERPRISES VS RESERVE BANK OF INDIA	SURYA NARAYAN PATTNAIK VS	// 0 //	AOR20250000149C202600003
388	D-WP(C)/7052/2026	BANIRUPA CHARITABLE TRUST VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202600003
389	D-WP(C)/7053/2026	SUBHRANSU SEKHAR PATTANAYAK VS STATE OF ODISHA	SURYA NARAYAN PATTNAIK VS	// 0 //	AOR20250000149C202600006
390	D-WP(C)/7059/2026	ODISHA BIDYUT KARMACHARI MAHASANGHA, CUTTACK VS TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED, BALASORE	KUNAL KUMAR SWAIN VS	// 0 //	
391	D-WP(C)/7060/2026	BIPIN BIHARI PANIGRAHI VS STATE OF ODISHA	SURYA NARAYAN PATTNAIK VS	// 0 //	AOR20250000149C202600008
392	D-WP(C)/7061/2026	MANJULATA SAHOO VS STATE OF ODISHA	SURYA NARAYAN PATTNAIK VS	// 0 //	AOR20250000149C202600010
393	D-WP(C)/7062/2026	COASTAL BREWERRIES PRIVATE LTD, BHUBANESHWAR VS MEMBER BOARD OF REVENUE, ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //	
394	D-WP(C)/7063/2026	PRADIP KUMAR JENA VS TAHASILDAR MARSHAGHAI, KENDRAPARA	NIRANJAN LENKA VS	// 0 //	
395	D-WP(C)/7064/2026	MALLI NAYAK VS MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //	
396	D-WP(C)/7065/2026	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //	
397	D-WP(C)/7066/2026	BINAYAK MUDULI	KUNAL KUMAR SWAIN	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/7067/2026	COASTAL BREWERIES PRIVATE LTD, BHUBANESWAR	NIRANJAN KUMAR BARIK	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE,ORISSA, CUTTACK		//	
399	D-WP(C)/7068/2026	SAPAN KUMAR KANDI	NIRANJAN BISWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
400	D-WP(C)/7069/2026	SAMIMA BEGUM	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/7070/2026	RABINDRA NATH SAHOO	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/7071/2026	SAISMITA NAYAK	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		THE CHIEF MANAGER-CUM-AUTHORISED OFFICER, UNION BANK, BHUBANESWAR		//	
403	D-WP(C)/7073/2026	PRIYABRATA SWAIN	AMITAV TRIPATHY	//	
		VS	VS	0	
		ODISHA STAFF SELECTION COMMISSION, UNIT-II, BHUBANESWAR		//	
404	D-WP(C)/7074/2026	NILAMANI PUJHARI	KIRTAN BADHEI	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
405	D-WP(C)/7075/2026	JAGDIP BINDHANI	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/7076/2026	KAMALAKANTA RAY	DEBASIS PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/7077/2026	KAMALINI MALIK	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/7078/2026	SUMATI SAHOO	BINI MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/7080/2026	STATE OF ODISHA DEBI PRASAD PARIDA VS	NITYANANDA BEHURIA VS	// // 0	
410	D-WP(C)/7081/2026	STATE OF ODISHA PITABAS BARA VS	ANIMESH MOHANTY VS	// // 0	
411	D-WP(C)/7082/2026	STATE OF ODISHA DURLLAV CHARAN BARIK VS	ANAM CHARAN PANDA VS	// // 0	
412	D-WP(C)/7083/2026	STATE OF ODISHA GAYATRI MISHRA VS	KAUSHAL HUSSAIN VS	// // 0	
413	D-WP(C)/7085/2026	UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR DILLIP KUMAR KHATAI VS	ANAM CHARAN PANDA VS	// // 0	
414	D-WP(C)/7086/2026	STATE OF ODISHA DUKHISHYAM PUJARI VS	SABYASACHI MISHRA VS	// // 0	
415	D-WP(C)/7087/2026	REGIONAL TRANSPORT OFFICER SAMBALPUR RITANJALI KHATAI VS	ANAM CHARAN PANDA VS	// // 0	
416	D-WP(C)/7088/2026	STATE OF ODISHA SURYANARAYAN DAS VS	SABYASACHI MISHRA VS	// // 0	
417	D-WP(C)/7089/2026	REGIONAL TRANSPORT OFFICER, PURI SONIA SAHU VS	KOUSIK ANANDA GURU VS	// // 0	
418	D-WP(C)/7091/2026	STATE OF ODISHA CHITTARANJAN ROUL VS	GYANA RANJAN SETHI VS	// // 0	
419	D-WP(C)/7094/2026	STATE OF ODISHA BISWA RANJAN SETH VS	KOUSIK ANANDA GURU VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/7095/2026	SURENDRA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
421	D-WP(C)/7096/2026	MAMAİTA DAS VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
422	D-WP(C)/7097/2026	MANORANJAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
423	D-WP(C)/7098/2026	KABİTA CHHOTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
424	D-WP(C)/7101/2026	HIMASHU KUMAR CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
425	D-WP(C)/7102/2026	RENUBALA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
426	D-WP(C)/7104/2026	RENUBALA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
427	D-WP(C)/7105/2026	SATYABRATA MISRA @ MISHRA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
428	D-WP(C)/7106/2026	PRADİP KUMAR MATIA VS STATE OF ODISHA	NARESH CHANRA JENA VS	// 0 //	
429	D-WP(C)/7107/2026	DİLLİP KUMAR KHATAI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
430	D-WP(C)/7108/2026	JAGANNATH PANDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
431	D-WP(C)/7109/2026	SUSİL KUMAR PRADHAN	BIKRAM CHANDRA GHADĒI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
432	D-WP(C)/7110/2026	SHIBA MURMU	SOUBHAGYA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/7111/2026	GODABARISH MISHRA	SURYA NARAYAN PATTNAIK	//	AOR20250000149C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/7112/2026	RITANJALI KHATAI	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/7113/2026	LENKA ENGINEERING	Kajal Sahoo	//	AOR20220001613C202600023
		VS	VS	()	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE		//	
436	D-WP(C)/7116/2026	J B TOUR AND TRAVELS	Kajal Sahoo	//	AOR20220001613C202600024
		VS	VS	()	
		SUPERINTENDENT, TALCHER II RANGE		//	
437	D-WP(C)/7118/2026	SMRUTYUNJAY TARAI	Rajiv K. Mahanta	//	AOR20220001662C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/7119/2026	PRAMOD KUMAR SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/7120/2026	PRABIN KUMAR PATNA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/7121/2026	BIPIN BIHARI PANIGRAHI	SURYA NARAYAN PATTNAIK	//	AOR20250000149C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/7123/2026	KIRAN SANKAR MOHAPATRA	SURYA NARAYAN PATTNAIK	//	AOR20250000149C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/7125/2026	PRAFULLA KUMAR MALIK	SATYA NARAYAN MISHRA	//	AOR20220001615C202600027
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
443	D-WP(C)/7126/2026	STATE OF ODISHA ABHIMANYA NAYAK VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600007
444	D-WP(C)/7128/2026	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	UPASANA BAL VS	// // ()	AOD20220004095C202600006
445	D-WP(C)/7130/2026	THE ASSISTANT COMMISSIONER, CT AND GST, TEHERA BEGUM VS	AMIT PRASAD BOSE VS	// // ()	
446	D-WP(C)/7131/2026	STATE OF ODISHA RAJKUMAR NAG VS	DIPTI RANJAN BHOKTA VS	// // ()	
447	D-WP(C)/7132/2026	STATE OF ODISHA KUPPILI RAJU VS	MANORANJAN PADHI VS	// // ()	
448	D-WP(C)/7133/2026	STATE OF ODISHA SANGRAM KESHARI SAMAL VS	DEBA PRASAD TRIPATHY VS	// // ()	
449	D-WP(C)/7134/2026	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, BHUBANESWAR, KHURDA ABDUL HAFIZ VS	SAROJA KANTA SAMAL VS	// // ()	
450	D-WP(C)/7136/2026	STATE OF ODISHA SAROJ MOHANTY VS	SALYADU ANIL KUMAR DORA VS	// // ()	
451	D-WP(C)/7137/2026	UNION OF INDIA SUNIL KUMAR PRADHAN VS	BIKRAM CHANDRA GHADEI VS	// // ()	
452	D-WP(C)/7138/2026	UNION OF INDIA MOHAMMED JAHANGIR VS	SAROJA KANTA SAMAL VS	// // ()	
453	D-WP(C)/7140/2026	STATE OF ORISSA RAMA CHANDRA SAHU VS	LAXMIKANTA MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
454	D-WP(C)/7142/2026	MADHABANANDA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
455	D-WP(C)/7143/2026	ADAPA KESAVA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
456	D-WP(C)/7144/2026	KALAPALATA ROUSTRAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
457	D-WP(C)/7146/2026	PITAMBER MALIK VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
458	D-WP(C)/7147/2026	NARASINGH SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
459	D-WP(C)/7148/2026	SURENDRA SAHOO VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
460	D-WP(C)/7149/2026	BHAGAT CHARAN MOHANTY VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	// 0 //	
461	D-WP(C)/7151/2026	LINGARAJ BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
462	D-WP(C)/7153/2026	BIBHUTI BHUSAN GARNAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
463	D-WP(C)/7154/2026	SUDURU NAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
464	D-WP(C)/7156/2026	HEMANTH DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
465	D-WP(C)/7157/2026	LACHAMAN PRADHAN	ASHIT KUMAR DASH	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/7159/2026	SAMIR KUMAR DAS	PRATIK DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
467	D-WP(C)/7160/2026	SHREE JAGANNATH COLLEGE OF NURSING, CUTTACK	ASHOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/7162/2026	RAJENDRA PRASAD MOHANTY	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/7164/2026	SUMATI MAHAKHUD	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/7165/2026	PRATIMA MOHARANA	ABINASH ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/7166/2026	SUSHREE SANGITA NAYAK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/7168/2026	ASHOK KUMAR AGRAWAL	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
473	D-WP(C)/7169/2026	RAJESH MOHANTY	BALADEV PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/7170/2026	BIDYADHAR BARIK	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/7171/2026	SASWAT INFRASTRUCTURE (P) LTD., KHURDA	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/7173/2026	RAJU DEHURY	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/7174/2026	STATE OF ODISHA GOPAL CHANDRA NEGI VS	ABHILASH MISHRA VS	// // 0	
478	D-WP(C)/7175/2026	STATE OF ODISHA UNION OF INDIA VS	ALOK KUMAR MOHANTY VS	// // 0	
479	D-WP(C)/7178/2026	PRABIN KUMAR MOHAPATRA MARKANDA JANDHA VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
480	D-WP(C)/7179/2026	STATE OF ODISHA PARBATI MINIKA @ PARVATI MINIKA VS	AMIT PRASAD BOSE VS	// // 0	
481	D-WP(C)/7180/2026	STATE OF ODISHA PUSPALATA DAS VS	AMIT PRASAD BOSE VS	// // 0	
482	D-WP(C)/7181/2026	UNION OF INDIA TRIPURA KHILAR VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
483	D-WP(C)/7183/2026	STATE OF ODISHA KUNJA SAHOO VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
484	D-WP(C)/7184/2026	STATE OF ODISHA SOBHAKAR BEHERA VS	HARA PRASAD RATH VS	// // 0	
485	D-WP(C)/7186/2026	STATE OF ODISHA JANHABI PANI VS	AMIT PRASAD BOSE VS	// // 0	
486	D-WP(C)/7187/2026	STATE OF ODISHA BHASKAR PADHAN VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
487	D-WP(C)/7188/2026	STATE OF ODISHA SUSHAMA KUMARI PATRA VS	HARA PRASAD RATH VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/7189/2026	ANIL KUMAR MAHAKHUDA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
489	D-WP(C)/7190/2026	BHAGYARATHI SAHU VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
490	D-WP(C)/7191/2026	SMRUTI HALDAR VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
491	D-WP(C)/7192/2026	RABINDRA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
492	D-WP(C)/7193/2026	NATHA DEHURY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
493	D-WP(C)/7194/2026	NILACHALA INSTITUTE OF COMPUTER AND EDUCATIONAL TECHNOLOGIES VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
494	D-WP(C)/7195/2026	MAHESWAR DHAL VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
495	D-WP(C)/7196/2026	GOKULA NAIK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
496	D-WP(C)/7199/2026	ANUPAMA SAHOO VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
497	D-WP(C)/7201/2026	SMRUTI HALDAR VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
498	D-WP(C)/7203/2026	EDUWEB TECHNOLOGIES, BHUBANESWAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
499	D-WP(C)/7204/2026	RAUTARA PRADHAN	ASHOK KUMAR PANIGRAHI	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/7205/2026	GADA NAIK	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/7207/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
		COLLECTOR, KHURDA		//	
502	D-WP(C)/7209/2026	RABI MAHAKHUD	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/7210/2026	SRIPATI MISHRA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/7211/2026	BIBHUDATTA PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/7214/2026	M S LARA CONSTRUCTION	DEBASISH HAZRA	//	AOD20240000796C202600008
		VS	VS	()	
		COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX		//	
506	D-WP(C)/7215/2026	ABHINASH BEHERA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/7216/2026	SUSANTA PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/7217/2026	M S PANDA ENTERPRISES	DEBASISH HAZRA	//	AOD20240000796C202600007
		VS	VS	()	
		COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX		//	
509	D-WP(C)/7218/2026	ANJANA MOHANTY	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
510	D-WP(C)/7221/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR SIDHARTHA DAS		//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/7222/2026	BRANCH MANAGER, AXIS BANK, KEONJHAR DHARANIDHAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// // 0 //	
512	D-WP(C)/7224/2026	PARBATI DEHURY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
513	D-WP(C)/7226/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS BRANCH MANAGER, HDFC BANK, KEONJHAR	SIDHARTHA DAS VS	// 0 //	
514	D-WP(C)/7228/2026	E.NILACHAL PATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
515	D-WP(C)/7229/2026	MODERN ROADWAYS PVT.LTD, UDIT NAGAR, VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
516	D-WP(C)/7231/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
517	D-WP(C)/7233/2026	BAISHNAB BHANJA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
518	D-WP(C)/7235/2026	PREMLAL NAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
519	D-WP(C)/7236/2026	MODERN LOGISTICS, UDIT NAGAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
520	D-WP(C)/7239/2026	SUSANTA KUMAR PATTNAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
521	D-WP(C)/7242/2026	HEMANTA SAMAL VS SECY, ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	ANANTA NARAYAN PATTANAYAK VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/7243/2026	GOMATI BAI AGRAWALA VS STATE OF ODISHA	AMIT PATTNAIK VS	// () //	
523	D-WP(C)/7244/2026	MODERN LOGISTICS, UDIT NAGAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
524	D-WP(C)/7245/2026	KHIROD BIHARI JENA VS STATE OF ODISHA	STHITI DAS VS	// () //	
525	D-WP(C)/7249/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	STHITI DAS VS	// () //	
526	D-WP(C)/7250/2026	GOMATI BAI AGRAWALA VS STATE OF ODISHA	AMIT PATTNAIK VS	// () //	
527	D-WP(C)/7252/2026	TAPAS BHANJAN BARIK VS EXE. ENGINEER (ELECT) CUM DISCIPLINARY AUTHORITY CENTRAL ELECTRICAL DIVISION(CED) TPNODL, BALASORE	BASUDEV BARIK VS	// () //	
528	D-WP(C)/7253/2026	M/S.HOLIDAYING INDIA PRIVATE LTD, BURLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
529	D-WP(C)/7256/2026	PRASANTA KUMAR ROUT VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600048
530	D-WP(C)/7257/2026	MINATI SETHI VS STATE OF ODISHA	Anjan Kumar Biswal VS	// () //	AOR20220001328C202600019
531	D-WP(C)/7258/2026	LAXMIDHAR SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
532	D-WP(C)/7259/2026	MOTI HOTEL PRIVATE LIMITED VS ODISHA STATE FINANCIAL CORPORATION	Subham Sharma VS	// () //	AOD20220003503C202600006
533	D-WP(C)/7261/2026	MAA MANGALA ENTERPRISES	Prabodha Chandra Nayak	//	AOR20220001657C202600017

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-WP(C)/7262/2026	COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR WG CDR SURESH CHANDRA SAHU (RETD)	SAMARENDRA BEURA	//	AOR20220001771C202600004
		VS	VS	()	
535	D-WP(C)/7263/2026	STATE OF ODISHA AND OTHERS JAGRAM LAKECITY UNIVERSITY, BHOPAL	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
536	D-WP(C)/7264/2026	MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL (MSEFC), CUTTACK SQN LDR ATANU KUMAR PANDA (RETD)	SAMARENDRA BEURA	//	AOR20220001771C202600003
		VS	VS	()	
537	D-WP(C)/7265/2026	STATE OF ODISHA AND OTHERS CHINMAY CHIRASUNDAR TRIPATHY	Prabodha Chandra Nayak	//	AOR20220001657C202600019
		VS	VS	()	
538	D-WP(C)/7269/2026	STATE OF ODISHA MADHUSMITA NAYAK	T dhiren kumar dora	//	AOD20220004577C202600011
		VS	VS	()	
539	D-WP(C)/7270/2026	ODISHA GRAMYA BANK CHINMAY CHIRASUNDAR TRIPATHY	Prabodha Chandra Nayak	//	AOR20220001657C202600018
		VS	VS	()	
540	D-WP(C)/7273/2026	STATE OF ODISHA NALINIKANTA DAS	Atul Tripathy	//	AOD20240000618C202600029
		VS	VS	()	
541	D-WP(C)/7274/2026	STATE OF ODISHA DR LAXMINARAYAN SAHOO	KURESH PRASAD DASH	//	AOR20220001390C202600009
		VS	VS	()	
542	D-WP(C)/7275/2026	STATE OF ODISHA NIRMAL KUMAR PADHY	Amit Kumar Saa	//	AOR20220001583C202600026
		VS	VS	()	
543	D-WP(C)/7276/2026	STATE OF ODISHA DR SIMANCHALA SAHU	KURESH PRASAD DASH	//	AOR20220001390C202600010
		VS	VS	()	
544	D-WP(C)/7277/2026	STATE OF ODISHA MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	Arjun Patnaik	//	AOD20240000363C202600017
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/7279/2026	BIRLA DIMBUTIKA BHAGIRATHI SWAIN VS STATE OF ODISHA	Amit Kumar Saa VS	// // ()	AOR20220001583C202600028
546	D-WP(C)/7280/2026	DR DIPIKA DASH VS STATE OF ODISHA	Amit Kumar Saa VS	// // ()	AOR20220001583C202600027
547	D-WP(C)/7283/2026	KRUSHNA PRIYA DEVI VS STATE OF ODISHA	Amit Kumar Saa VS	// // ()	AOR20220001583C202600029
548	D-WP(C)/7284/2026	RAJKUMAR SINGH VS STATE OF ODISHA	Amit Kumar Saa VS	// // ()	AOR20220001583C202600030
549	D-WPCRL/5171/2026	CHHABI NAIK VS STATE OF ODISHA	JAYANTI NAIK VS	//0 // ()	
550	D-WPCRL/5363/2026	NIRANJAN ROUT @ DILU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 // ()	
551	D-ABLAPL/5130/2026	FAKIR MEHER VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /26 /2026 // ()	AOR20220000263C202600012
552	D-ABLAPL/5132/2026	AJIT KUMAR PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// // ()	AOR20220000263C202600013
553	D-ABLAPL/5133/2026	RASHMI PRAVA KAR VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	SONEPUR /43 /2026 // ()	AOR20220003666C202600009
554	D-ABLAPL/5135/2026	HRUSHIKESH SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /156 /2022 // ()	AOR20220002993C202600003
555	D-ABLAPL/5136/2026	JATINDRA KUMAR NAYAK @ VS STATE OF ODISHA	JITENDRA KUMAR NAYAK @ VS	WAKINDIPAN // ()	SABARANG /262 /2023 AOR20220001558C202600036

**ORISSA HIGH COURT****FILING REPORT AS ON :17/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
556	D-ABLAPL/5140/2026	SOMANATH OJHA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BALIPATNA /41 /2026 () //	
557	D-ABLAPL/5141/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /9 /2026 () //	
558	D-ABLAPL/5142/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /161 /2025 () //	
559	D-ABLAPL/5143/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	DAITARI /107 /2025 () //	
560	D-ABLAPL/5147/2026	BANITA BEHERA VS STATE OF ODISHA	MAHES DAS VS	BADAGADA /155 /2025 () //	
561	D-ABLAPL/5158/2026	DIPTI RANJAN NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /86 /2024 () //	
562	D-ABLAPL/5159/2026	RATNAKAR SETHY VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	DERABIS /97 /2025 () //	
563	D-ABLAPL/5160/2026	SURYAKANTA BARAD VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /75 /2016 () //	
564	D-ABLAPL/5162/2026	MANA @ PRASANT KUMAR PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BAGHAMARI /50 /2023 () //	
565	D-ABLAPL/5169/2026	BASANTA BEHERA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	SAHID NAGAR P.S. /56 /2026 () //	
566	D-ABLAPL/5172/2026	ROHIT @ RAHIT KUMAR BAGH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /117 /2025 () //	
567	D-ABLAPL/5173/2026	CHANIA @ SUSANTA MOHAPATRA	ASHWARIYA DASH	MOTANGA /415 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/5175/2026	SUSANT @ SUSHANTA KUMAR PATRA	AKSHAYA KUMAR SUBUDHI	DELANGA /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/5184/2026	NASIR ALI @ SK. NASIM	SANDEEP RAJ PANDA	DAITARI /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/5189/2026	AMIR ANJAR	DIPANKAR ACHARYA	TALSARA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/5190/2026	RITU @ MANISHA GADATIA	ABHINANDAN PRADHAN	KUNDHEIGOLA /261 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/5192/2026	GOBINDA BAG @GOBINDA TANDI	BIKASH KARNA	SINAPALI /31 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/5193/2026	PITABAS PATI	BIGYAN KUMAR SHARMA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/5194/2026	KESHAB SAHU	BIKASH KARNA	KANTAMAL /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/5195/2026	PARAMESWAR DWIBEDY	RAKESH BEHERA	AIR FIELD P.S. /385 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/5196/2026	SATYABAN PRADHAN	ASHOK KUMAR PRADHAN	TARASINGI /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/5197/2026	SRIDHARA KHUNTIA	PRANAB KUMAR DAS	RAGHUNATHPUR /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/5198/2026	MANGARAJ BEHERA	SUBRAT KUMAR NAYAK	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/5199/2026	STATE OF ODISHA PRITAM PIYUSH PATI VS	BIGYAN KUMAR SHARMA VS	// / /0 ()	
580	D-ABLAPL/5200/2026	STATE OF ODISHA RUPADHAR MAJHI @ RUPADHARA MAJHI VS	ARJUNA CHARANA BEHERA VS	// JEYPORE VIGILANCE /21 /2023 ()	
581	D-ABLAPL/5202/2026	STATE OF ODISHA(VIG.) MOHAMMAD FURKAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /56 /2026 ()	
582	D-ABLAPL/5204/2026	STATE OF ODISHA NIKHILA KUMAR DAS VS	ASIT KUMAR JENA VS	// INDUSTRIAL ESTATE PS /18 /2026 ()	
583	D-ABLAPL/5210/2026	STATE OF ODISHA MANOJ KUMAR SAHU VS	SIDHARTHA SANKAR RAY (2) VS	// / /0 ()	
584	D-ABLAPL/5216/2026	STATE OF ODISHA RAHIMAN SAHA VS	SARBESWAR SAHOO VS	// NILGIRI /403 /2025 ()	AOD20220004505C202600027
585	D-ABLAPL/5218/2026	STATE OF ODISHA DINABANDHU MARTHA VS	SURYA NARAYAN MISHRA VS	// JODAPADAR /83 /2025 ()	
586	D-ABLAPL/5220/2026	STATE OF ODISHA SANJAY KUMAR SWAIN VS	AJAYA KUMAR PRADHAN VS	// BALIKUDA /33 /2026 ()	
587	D-ABLAPL/5221/2026	STATE OF ODISHA SK. AKRAM VS	BISWABHUSAN DAS VS	// BALIKUDA /38 /2026 ()	
588	D-ABLAPL/5223/2026	STATE OF ODISHA GOURAB KUMAR DAS VS	BIBHUTI BHUSAN SWAIN VS	// / /0 ()	
589	D-ABLAPL/5224/2026	STATE OF ODISHA(VIG.) TUNI TANDI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /37 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/5225/2026	SANURJYA GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 () //	
591	D-ABLAPL/5226/2026	SUDHANSU MOHANTY @ DON VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	AIR FIELD P.S. /283 /2025 () //	
592	D-ABLAPL/5227/2026	BIKALA CHARAN SAHOO VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /72 /2026 () //	
593	D-ABLAPL/5230/2026	GOUTAM LENKA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /79 /2026 () //	
594	D-ABLAPL/5231/2026	TUKUNA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /227 /2025 () //	
595	D-ABLAPL/5232/2026	RASMI RANJAN PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /309 /2025 () //	
596	D-ABLAPL/5233/2026	GOKULA CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /31 /2026 () //	
597	D-ABLAPL/5234/2026	ASHISH KUMAR DAS @ KANHEI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JALESWAR /53 /2025 () //	
598	D-ABLAPL/5238/2026	R ROHITA DORA VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	NACHUNI /111 /2025 () //	
599	D-ABLAPL/5241/2026	MANASHA RANJA TRIPATHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	TIHIDI /40 /2026 () //	AOD20240000366C202600022
600	D-ABLAPL/5242/2026	DILLIP PRADHAN @ DILLIP KUMAR PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JODAPADAR /13 /2026 () //	
601	D-ABLAPL/5244/2026	JITU RANJAN BEHERA	AMULYA RATNA PANDA	ATHGARH /335 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/5249/2026	SHANTILATA MOHARANA	PRAKASH CHANDRA DASH	NISCHINTAKOILI /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/5250/2026	LAXMIDHAR MALIK	SAROJ KUMAR DASH	BHUBAN /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/5252/2026	DEBUNA @ DEBENDRA NATH	PRAKASH CHANDRA DASH	KUDANAGARI /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/5255/2026	DINABANDHU MALIK	SAROJ KUMAR DASH	BHUBAN /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/5259/2026	SANGRAM NAYAK	BIPLAB KUMAR DASH	RAGHUNATHPUR /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/5260/2026	PRADYUMNA KUMAR DAS	TUSHAR KANTA SAHOO	BALIKUDA /230 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/5262/2026	NANDI @ PADMANAVA PATRA	CHEERA RANJAN SATAPATHY	TIGIRIA /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/5266/2026	PRASANTA KUMAR PRADHAN	MANAS KUMAR CHAND	KHURDA SADAR /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/5268/2026	BRAMHA RANJAN PALAI @ RANJAN PALAI	JYOTIRMAYA SAHOO	BALUGAON P.S. /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/5269/2026	ROSHAN NAIK	PRADEEP KUMAR PANDA	CAPITAL P.S. /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/5273/2026	GANESH DAS	GYANA RANJAN MAHAPATRA	CANTONMENT ROAD /36 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/5275/2026	STATE OF ODISHA PRATIMA KURAMI VS	ARJUNA CHARANA BEHERA VS	// MALKANGIRI /136 /2016 ()	
614	D-ABLAPL/5276/2026	STATE OF ODISHA BIKRAM KUMAR DAS @ RINKU VS	SANDEEP RAJ PANDA VS	// GHASIPURA /51 /2026 ()	
615	D-ABLAPL/5277/2026	STATE OF ODISHA PRADEEPTA KUMAR SAHU @ PRADIPTA KUMAR SAHUA VS	ANAVASH CHANDRA JENA VS	// DELANGA /110 /2024 ()	
616	D-ABLAPL/5278/2026	STATE OF ODISHA CHANDRAKALA PALAI VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /52 /2026 ()	
617	D-ABLAPL/5281/2026	STATE OF ODISHA TAPU DAS VS	SAMVIT MOHANTY VS	// RAGHUNATHPUR /40 /2026 ()	
618	D-ABLAPL/5282/2026	STATE OF ODISHA OMKAR NAIK @ OMM VS	BIBHUDUTTA SURYAVANSHI VS	// BIDANASI /25 /2026 ()	
619	D-ABLAPL/5284/2026	STATE OF ODISHA SK. RAFIK VS	DINESH RAY VS	// KHUNTUNI /33 /2026 ()	
620	D-ABLAPL/5285/2026	STATE OF ODISHA MIHIR BHOI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// BIRIDI PS /29 /2026 ()	
621	D-ABLAPL/5301/2026	STATE OF ODISHA SURENDRA RATH VS	SASHIBHUSAN DAS VS	// BINJHARPUR /76 /2026 ()	
622	D-ABLAPL/5306/2026	STATE OF ODISHA JEMS LUGUN VS	TUSAR KUMAR MISHRA VS	// BANDOMUNDA /48 /2026 ()	
623	D-ABLAPL/5308/2026	STATE OF ODISHA JAMBESWAR @ JAMBUA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// PIPLI /76 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/5316/2026	PRAFULLA BHATRA @ P.BHATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	K.SINGHPUR /5 /2026 () //	
625	D-ABLAPL/5321/2026	NIKESH RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /548 /2025 () //	
626	D-ABLAPL/5325/2026	BHOLA BACHHAR VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	MOTU /14 /2026 () //	
627	D-ABLAPL/5326/2026	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //	
628	D-ABLAPL/5329/2026	KABIRA KHOSLA @ KABIR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /47 /2025 () //	
629	D-ABLAPL/5334/2026	PRASANTA KUMAR SETHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	GHATAGAON /73 /2026 () //	
630	D-ABLAPL/5335/2026	SUBHAM SAGAR @ SAGADIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /119 /2024 () //	
631	D-ABLAPL/5337/2026	AMULYA KUMAR BADI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /72 /2026 () //	
632	D-ABLAPL/5339/2026	HARI SAGADIA @ SAGODIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /120 /2024 () //	
633	D-ABLAPL/5340/2026	SIPUN @ BINOD DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /194 /2025 () //	
634	D-ABLAPL/5342/2026	RAJIB LOCHAN DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /4 /2026 () //	
635	D-ABLAPL/5344/2026	BIJAY DAS	BIDISHA SAHU	//	AOD20250001127C202600007

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/5347/2026	BISWARANJAN SAMAL	AKSHAYA KUMAR SAHOO	DEOGARH /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/5348/2026	ABHISEK SWAIN	PRAKASH CHANDRA DASH	RAJNAGAR /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/5351/2026	PRATYUSHA PRASANNA KAR	DIPTI RANJAN MOHAPATRA	EOW,BHUBANESWAR /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/5354/2026	G. BAIRI PATRA	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /425 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/5356/2026	UPENDRA MAJHI	AMIT KUMAR DAS	KARLAPAT /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/5362/2026	SK MILON ALIAS MILON SK	SALAUDDIN KHAN	//	AOR20230000037C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/5364/2026	Jayanta Kumar Sahoo	Suresh Chandra Pradhan	//	AOR20220003509C202600017
		VS	VS	()	
		State of Odisha		//	
643	D-ABLAPL/5370/2026	Tarunkanti Kanjilal	Suresh Chandra Pradhan	//	AOR20220003509C202600018
		VS	VS	()	
		State of Odisha		//	
644	D-ABLAPL/5375/2026	SUBHRAKANTA JENA	ALOK KUMAR MOHAPATRA	KHARABEL NAGAR P.S. /20 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :17/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COPET/24/2014 COPET/24/2014	POLAR PHARMA INDIA L MP	M/S.ALOK RANJAN MOHANTY	1/2026
2	D-WPCRL/5363/2026 WPCRL/ /	NIRANJAN ROUT @ DILU MP	PRAVASH CHANDRA JENA	2/2026
3	D-GUAP/7282/2026 GUAP/ /	NIRUPAMA SUNA MP	AKSHAYA KUMAR SAHOO	5/2026
4	D-CRLMA/17586/2025 CRLMA/98/2025	UNION OF INDIA MP	DARPANARAYAN PATTNAYAK	10/2026
5	D-OTAPL/7055/2026 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SELJAN BHAKTANANDA CHAUDHURY,SR.S.C	12/2026
6	D-OTAPL/7055/2026 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SELJAN BHAKTANANDA CHAUDHURY,SR.S.C	13/2026
7	D-SAO/7058/2026 SAO/ /	TRILOCHANA MEHER MP	PRASHANTA KUMAR NAYAK	15/2026
8	D-TRPCRL/5379/2026 TRPCRL/ /	RADHESHYAM PANDA MP	KAUSTUVA MOHANTY	16/2026
9	D-CRLLP/5265/2026 CRLLP/ /	THE VICTIM MP	RASHMI NARAYAN PATNAIK	29/2026
10	D-CRLMP/5228/2026 CRLMP/ /	MANORANJAN DAKUA MP	BRAHMANANDA TRIPATHY	38/2026
11	D-CRLMP/915/2026 CRLMP/80/2026	ASIT KUMAR SAMAL MP	M/S PRADIPTA KISHORE BHUYAN	39/2026
12	D-CRLMP/39185/2025 CRLMP/1714/2025	SIDHANTA KUMAR SAHU MP		40/2026
13	D-CRLMP/39705/2025 CRLMP/227/2026	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	41/2026
14	D-CRLMP/5286/2026 CRLMP/ /	BARUNA PRADHAN MP	AMITAV TRIPATHY	42/2026
15	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	42/2026
16	D-CRLMP/5296/2026 CRLMP/ /	ANJALI PANDEY MP	NALINI KANTA DASH	43/2026
17	D-JCRLA/37803/2024 JCRLA/196/2024	DURGA CHARAN PARIDA MP	ADV., LAXMI SHARMA	43/2026
18	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	43/2026
19	D-CRLMP/885/2026 CRLMP/60/2026	RAJIB LOCHAN DAS MP	DIPTI RANJAN MOHAPATRA	44/2026
20	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	44/2026
21	D-SA/63/1997 SA/63/1997	RANI MP	M/S.D.SING	45/2026
22	D-CMAPL/7124/2026 CMAPL/ /	M.C. OF JUVAJYOTI HIGH SCHOOL, KUMAR MP	MANDEENDRA KUMAR SAHOO	46/2026
23	D-CMAPL/7124/2026 CMAPL/ /	M.C. OF JUVAJYOTI HIGH SCHOOL, KUMAR MP	MANDEENDRA KUMAR SAHOO	47/2026
24	D-TRP(C)/6991/2026 TRP(C)/ /	NAMITA RAYBABU MP	KULDEEP MOHANTY	49/2026
25	D-TRP(C)/7237/2026 TRP(C)/ /	DEBASMITA HOTA MP	ABHILASH MISHRA	50/2026
26	D-RVWPET/5897/2026	BIRABARA BEHERA	MANOJ KUMAR MOHANTY	

	RVWPET/ /	MP		86/2026
27	D-RVWPET/6915/2026	COMMISSIONER CUM SECRETARY OF HOME DEPTT	MEHENDRA KUMAR SAHOO,A.G.A	
	RVWPET/ /	MP		87/2026
28	D-RPFAM/21414/2024	PRAVANJAN SWAIN	PRAKASH RANJAN BARIK	
	RPFAM/144/2024	MP		87/2026
29	D-RVWPET/6915/2026	COMMISSIONER CUM SECRETARY OF HOME DEPTT	MEHENDRA KUMAR SAHOO,A.G.A	
	RVWPET/ /	MP		88/2026
30	D-RPFAM/7234/2026	RAJKISHOR RATH	MANOJ BIHARI DAS	
	RPFAM/ /	MP		88/2026
31	D-RVWPET/6915/2026	COMMISSIONER CUM SECRETARY OF HOME DEPTT	MEHENDRA KUMAR SAHOO,A.G.A	
	RVWPET/ /	MP		89/2026
32	D-RVWPET/7100/2026	SANJAY KUMAR BADAMALI	ALOK KUMAR MOHAPATRA	
	RVWPET/ /	MP		90/2026
33	D-RVWPET/7100/2026	SANJAY KUMAR BADAMALI	ALOK KUMAR MOHAPATRA	
	RVWPET/ /	MP		91/2026
34	D-RVWPET/7272/2026	M/S. KIOCL LTD., BANGALORE	SATYA SMRUTI MOHANTY	
	RVWPET/ /	MP		92/2026
35	D-MATA/872/2025	APARAJITA DEEP MANNA	BIBHU PRASAD MOHANTY	
	MATA/75/2025	MP		98/2026
36	D-MATA/15088/2025	SUJIT KUMAR SAHOO	BISWARANJAN DAS	
	MATA/164/2025	MP		99/2026
37	D-MATA/7141/2026	SATYA NARAYAN SARANGI	LINGARAJ SARANGI	
	MATA/ /	MP		100/2026
38	D-MATA/9646/2024	SARITA MAHARANA	AKSHAYA KUMAR SAHOO	
	MATA/83/2024	MP		101/2026
39	D-CONTC/27626/2024	JYOSTNARANI PRADHAN	M/S MANAS PATI	
	CONTC/5145/2024	MP		106/2026
40	D-CONTC/804/2026	AUM VALLEY SCHOOL, BOLANGIR	RAJESH KUMAR MAHAPATRA	
	CONTC/282/2026	MP		107/2026
41	D-CONTC/47505/2025	BIJAYA KUMAR DAS	ADV.	
	CONTC/1082/2026	MP		108/2026
42	D-BLAPL/35270/2025	RAMNARAYAN BAL	DHEERAJ NAIR, BISWABHUSAN DAS, PANKAJ SINGHAL, TIRTH KUMAR	
	BLAPL/12135/2025	MP		127/2026
43	D-BLAPL/38593/2025	KARNA MACHHA	PRASANTA KUMAR NANDA	
	BLAPL/13280/2025	MP		128/2026
44	D-BLAPL/40568/2025	SUSANTA KUMAR MUDULI @ MUDDI		
	BLAPL/17/2026	MP		129/2026
45	D-BLAPL/32710/2025	RAJKISHORE GIRI	AMITAV TRIPATHY	
	BLAPL/11328/2025	MP		130/2026
46	D-BLAPL/5295/2026	TIKUNU PATRA @ TIKUNA PATRA	RAMESH CHANDRA SWAIN	
	BLAPL/ /	MP		131/2026
47	D-BLAPL/5299/2026	SANIDEBA JHANKAR	RAMESH CHANDRA SWAIN	
	BLAPL/ /	MP		132/2026
48	D-FAO/202/2026	D.M., ORIENTAL INSURANCE CO. LTD.,KHORDA	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		140/2026
49	D-FAO/207/2021	LANKESWAR SABAR		
	FAO/207/2021	MP		141/2026
50	D-FAO/3904/2026	THE SENIOR EXECUTIVE ,LEGAL CLAIMS SUPERVISOR	ROY INSURANCE CO.LTD.,KHORDHA	
	FAO/74/2026	MP		142/2026
51	D-FAO/2143/2026	D.M., M/S. THE NEW INDIA ASSURANCE CORPORATION	PRAMOD KUMAR TRIPATHY	
	FAO/29/2026	MP		143/2026
52	D-FAO/5549/2026	MANAGING COMMITTEE OF PANCHAYATI RAJ SCHOOL	DURGESH KUMAR MANBARI	
	FAO/77/2026	MP		144/2026
53	D-FAO/12/2023	M/S.SARALA REALCON PVT. LTD., BBSR	ASHUTOSH MOHANTY, SUDEEP KUMAR SARANGI, GAUTAM MISHRA	
	FAO/12/2023	MP		145/2026
54	D-CRLREV/30286/2025	MALAY KUMAR GIRI	AMIT KUMAR PATRA	
	CRLREV/760/2025	MP		234/2026
55	D-CRLREV/5174/2026	BASANTA@BASANTA KUMAR MALIK	AJAYA KUMAR ROUT	
	CRLREV/ /	MP		235/2026
56	D-CRLREV/30521/2025	SUKUMAR BAITAL		
	CRLREV/757/2025	MP		236/2026
57	D-CRLREV/391/2023	PRAVANJAN SWAIN	UMESH KUMAR LENKA	
	CRLREV/391/2023	MP		237/2026

58	D-CRLREV/40586/2025 CRLREV/1133/2025	MANOJ SUTAR MP	MANGU NANDY	238/2026
59	D-CRLREV/5380/2026 CRLREV/ /	GOKULANANDA SINGH MP	KAUSTUVA MOHANTY	239/2026
60	D-ABLAPL/4900/2026 ABLAPL/2158/2026	PARAMANANDA SAMAL MP	SATYAJIT MOHAPATRA	272/2026
61	D-ABLAPL/3975/2026 ABLAPL/1815/2026	SATYAJIT NAYAK @ RAJA MP	BIJAY KUMAR BEHERA	273/2026
62	D-ABLAPL/1269/2026 ABLAPL/592/2026	HEMANTA SWAIN MP	JAYADEBA BEHERA	274/2026
63	D-ABLAPL/32979/2025 ABLAPL/12671/2025	DEBENDRA NAIK @ ARUN NAIK MP		275/2026
64	D-ABLAPL/18383/2025 ABLAPL/7423/2025	DHANANJAYA BEHERA MP		276/2026
65	D-ABLAPL/29580/2024 ABLAPL/11126/2024	PRAFULLA KUMAR HALABA @ TUKU HALABA MP		277/2026
66	D-ABLAPL/29423/2024 ABLAPL/10947/2024	RAGHUNATH PANGI @ KUNA PANGI MP		278/2026
67	D-ABLAPL/38360/2025 ABLAPL/14467/2025	PRABHU PRASAD SETHI MP	LAXMINARAYAN RAYATSINGH	279/2026
68	D-ABLAPL/38245/2025 ABLAPL/14630/2025	PRABHU PRASAD SETHI MP	LAXMINARAYAN RAYATSINGH	280/2026
69	D-ABLAPL/413/2026 ABLAPL/203/2026	KAMDEV BEMAL MP	LIGENS MISHRA	281/2026
70	D-ABLAPL/5662/2022 ABLAPL/5662/2022	DAMAYANTI ADHIKARI MP		282/2026
71	D-ABLAPL/1186/2026 ABLAPL/597/2026	SAGAR TARAI MP		283/2026
72	D-ABLAPL/1747/2026 ABLAPL/817/2026	KALIA @ NIRANJAN ROUT MP		284/2026
73	D-ABLAPL/183/2026 ABLAPL/164/2026	PRATYUSHA PRASANNA KAR MP		285/2026
74	D-ABLAPL/188/2026 ABLAPL/163/2026	RAJIB LOCHAN DAS MP		286/2026
75	D-RSA/6914/2026 RSA/ /	KALANDI CHARAN NAYAK MP	PRAGYAN PARAMITA MOHANTY	315/2026
76	D-RSA/6893/2026 RSA/ /	RABINARAYAN MISHRA MP	ASIT KUMAR OTTA	316/2026
77	D-RSA/43/2025 RSA/7/2025	LINUS KISAN MP	UPENDRA KUMAR SAMAL	317/2026
78	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		318/2026
79	D-RSA/44583/2025 RSA/ /	PARBATI NAYAK MP	SUKANTA KUMAR NAYAK	319/2026
80	D-RSA/54790/2025 RSA/80/2026	TULSI @ TULSIRAM PATEL MP	TAPOBANTA BARIK	320/2026
81	D-RSA/54790/2025 RSA/80/2026	TULSI @ TULSIRAM PATEL MP	TAPOBANTA BARIK	321/2026
82	D-RSA/26/2023 RSA/26/2023	PALLABAGUNJAN SATPATHY MP	TUSAR KUMAR MISHRA	322/2026
83	D-RSA/7177/2026 RSA/ /	SAHEBANI KUMBHAR MP	ARJUNA CHARANA BEHERA	323/2026
84	D-RSA/7177/2026 RSA/ /	SAHEBANI KUMBHAR MP	ARJUNA CHARANA BEHERA	324/2026
85	D-CMP/6927/2026 CMP/ /	MITU KUMAR JENA MP	SATYAJIT MOHAPATRA	342/2026
86	D-CMP/25114/2024 CMP/649/2024	PADMA NAYAK MP	DHIRENDRA KUMAR MOHAPATRA	343/2026
87	D-CMP/6957/2026 CMP/ /	SUBARNA MOHANTA MP	MAHESWAR MOHANTY	344/2026
88	D-CMP/4849/2025 CMP/198/2025	SURESH CHOUDHURY MP		345/2026
89	D-CMP/53782/2025	DIPIKA DASH	JASHOBANTA DASH	

	CMP/2082/2025	MP		346/2026
90	D-CMP/7032/2026	SWEDES RANJAN SAMAL	ASIT KUMAR JENA	
	CMP/ /	MP		347/2026
91	D-CMP/7092/2026	JAYASHREE HOME PROJECTS, KHORDHAPRABIN DAS		
	CMP/ /	MP		348/2026
92	D-CMP/7092/2026	JAYASHREE HOME PROJECTS, KHORDHAPRABIN DAS		
	CMP/ /	MP		349/2026
93	D-CMP/7145/2026	SACHI NAYAK	PRASANA KUMAR RATHA	
	CMP/ /	MP		350/2026
94	D-CMP/7056/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK	
	CMP/ /	MP		351/2026
95	D-CMP/7240/2026	PURUSOTTAM SETHI	TUSAR KUMAR MISHRA	
	CMP/ /	MP		352/2026
96	D-CMP/7240/2026	PURUSOTTAM SETHI	TUSAR KUMAR MISHRA	
	CMP/ /	MP		353/2026
97	D-CMP/7254/2026	LAXMIKANTA SAHOO	SUBRATA MISHRA	
	CMP/ /	MP		354/2026
98	D-CMP/7260/2026	CHASI MITRA INDIA PVT. LTD., BBSR	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		355/2026
99	D-MACA/49871/2025	MANAGER (LEGAL), M/S. LIBERTY VIDEOCON INSURANCE COMPANY LIMITED, KHURDA		
	MACA/178/2026	MP		435/2026
100	D-MACA/6911/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., CUTACK		
	MACA/ /	MP		436/2026
101	D-MACA/6911/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., CUTACK		
	MACA/ /	MP		437/2026
102	D-MACA/5675/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTACK		
	MACA/ /	MP		438/2026
103	D-MACA/6912/2026	THE DIVISIONAL MANAGER, M/S. THE NATIONAL CHS SURANCE COMPANY LIMITED		
	MACA/ /	MP		439/2026
104	D-MACA/6912/2026	THE DIVISIONAL MANAGER, M/S. THE NATIONAL CHS SURANCE COMPANY LIMITED		
	MACA/ /	MP		440/2026
105	D-MACA/6965/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		441/2026
106	D-MACA/6965/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		442/2026
107	D-MACA/7038/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTACK		
	MACA/ /	MP		443/2026
108	D-MACA/54700/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., SUNDARGARH		
	MACA/179/2026	MP		444/2026
109	D-MACA/54700/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., SUNDARGARH		
	MACA/179/2026	MP		445/2026
110	D-MACA/47493/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, GANJAM		
	MACA/166/2026	MP		446/2026
111	D-MACA/54698/2025	M/S. NEW INDIA ASSURANCE CO. LTD., SAMBALPUR		
	MACA/181/2026	MP		447/2026
112	D-MACA/7182/2026	D.M., ORIENTAL INSURANCE CO. LTD., BALASORE		
	MACA/ /	MP		448/2026
113	D-MACA/7182/2026	D.M., ORIENTAL INSURANCE CO. LTD., BALASORE		
	MACA/ /	MP		449/2026
114	D-MACA/7197/2026	D.M, M/S. UNITED INDIA INSURANCE CO. BALASORE		
	MACA/ /	MP		450/2026
115	D-MACA/7197/2026	D.M, M/S. UNITED INDIA INSURANCE CO. BALASORE		
	MACA/ /	MP		451/2026
116	D-MACA/7220/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. PRADAKASHI		
	MACA/ /	MP		452/2026
117	D-MACA/7220/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. PRADAKASHI		
	MACA/ /	MP		453/2026
118	D-MACA/7223/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. PRADAKASHI		
	MACA/ /	MP		454/2026
119	D-MACA/7223/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. PRADAKASHI		
	MACA/ /	MP		455/2026
120	D-MACA/7241/2026	LEGAL MANAGER, LIBERTY VIDEOCON INSURANCE COMPANY LTD., BBSR		
	MACA/ /	MP		456/2026

121	D-MACA/7247/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., MP	BABITA RANJAN PATNAIK	457/2026
122	D-MACA/7255/2026 MACA/ /	SANTOSH KUMAR SAHU MP	AKSHAYA KUMAR SAHOO	458/2026
123	D-MACA/7255/2026 MACA/ /	SANTOSH KUMAR SAHU MP	AKSHAYA KUMAR SAHOO	459/2026
124	D-MACA/7268/2026 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, MP	SUNDARGARH	460/2026
125	D-CRLMC/36194/2025 CRLMC/4954/2025	PAPU @ KARTIKESWAR MALLIK MP	PANCHANAN PANIGRAHI	493/2026
126	D-CRLMC/36187/2025 CRLMC/4965/2025	PAPU @ KARTIKESWAR MALLIK MP	PANCHANAN PANIGRAHI	494/2026
127	D-CRLMC/31900/2025 CRLMC/4351/2025	PRADEEP NAG MP		495/2026
128	D-CRLMC/35340/2025 CRLMC/4876/2025	UGRASEN PATRA MP		496/2026
129	D-CRLMC/5179/2026 CRLMC/ /	AJAYA SAHOO MP	ANIRUDHA DAS	497/2026
130	D-CRLMC/18308/2025 CRLMC/2237/2025	RATIKANTA ROUT MP		498/2026
131	D-CRLMC/5187/2026 CRLMC/ /	SUMANTA KUMAR NAYAK MP	DEVI PRASAD DASH	499/2026
132	D-CRLMC/1862/2026 CRLMC/258/2026	SK.AMJAD ALLI MP		500/2026
133	D-CRLMC/1862/2026 CRLMC/258/2026	SK.AMJAD ALLI MP		501/2026
134	D-CRLMC/28670/2025 CRLMC/3767/2025	BABLU BAGARTI @ BABLU BAGARTY MP		502/2026
135	D-CRLMC/40726/2025 CRLMC/119/2026	SANJAYA KUMAR MAJHI MP	SANJIB KUMAR BHANJADEO	503/2026
136	D-CRLMC/4604/2026 CRLMC/527/2026	BIDYADHAR DHAL MP	SURYAKANTA DWIBEDI	504/2026
137	D-CRLMC/3717/2022 CRLMC/3717/2022	BINAPANI MISHRA MP	BHABANI SHANKAR DASPARIDA,DEBI PRASAD DHAL (SR ADV)	505/2026
138	D-CRLMC/5213/2026 CRLMC/ /	RAJESH KUMAR SETHY MP	SOUBHAGYA KUMAR DASH	506/2026
139	D-CRLMC/5215/2026 CRLMC/ /	M.RAJ KUMAR MP	SOUBHAGYA KUMAR DASH	507/2026
140	D-CRLMC/19453/2025 CRLMC/2399/2025	MANASINI KAR MP		508/2026
141	D-CRLMC/5298/2026 CRLMC/ /	ANIRUDHA DAS MP	AMULYA RATNA PANDA	509/2026
142	D-CRLMC/5243/2026 CRLMC/ /	DR.KAMALA TIRKEY @ SWAIN MP	BHARAT JALLI	510/2026
143	D-CRLMC/5328/2026 CRLMC/ /	MADHUSUDAN PANDA MP	MANOJ KUMAR BALASAMANTA	511/2026
144	D-CRLMC/5336/2026 CRLMC/ /	SALYADU ANIL KUMAR DORA MP	PUSPAMITRA MOHAPATRA	512/2026
145	D-CRLMC/37749/2025 CRLMC/5399/2025	GITANJALI MISHRA MP		513/2026
146	D-CRLMC/5341/2026 CRLMC/ /	NIRANJAN KALTA MP	AMIT PRASAD BOSE	514/2026
147	D-CRLMC/5369/2026 CRLMC/ /	BIPIN BIHARI SAHOO MP	UMA CHARAN MISHRA	515/2026
148	D-CRLMC/5373/2026 CRLMC/ /	MOHAN CHARAN BEHERA MP	RABI NARAYAN MOHANTY	516/2026
149	D-CRLA/1330/2026 CRLA/75/2026	KRUSHNA CHANDRA DAS MP	PRAKASH CHANDRA SETHI	532/2026
150	D-CRLA/1330/2026 CRLA/75/2026	KRUSHNA CHANDRA DAS MP	PRAKASH CHANDRA SETHI	533/2026
151	D-CRLA/1333/2026 CRLA/77/2026	RASMITA DAS MP	PRAKASH CHANDRA SETHI	534/2026
152	D-CRLA/1333/2026	RASMITA DAS	PRAKASH CHANDRA SETHI	

	CRLA/77/2026	MP		535/2026
153	D-CRLA/16519/2025 CRLA/643/2025	ANIL KUMAR JENA MP	DEVASHIS PANDA	536/2026
154	D-CRLA/1275/2023 CRLA/1275/2023	PRABHAKAR BISOI MP	K.K.BEHERA, SAUBHAGYA KETAN NAYAK, PRADEEP KU. DAS, ADI	537/2026
155	D-CRLA/1820/2026 CRLA/89/2026	SATYA PRAKASH BEHERA MP	MANAS RANJAN BAUG	538/2026
156	D-CRLA/653/2021 CRLA/653/2021	SRINIBAS PATRA@KUNA MP	BIJAYA KUMAR RAGADA, DEVASHIS PANDA	539/2026
157	D-CRLA/17890/2025 CRLA/776/2025	NADU@SUDHAMAYA BAGARTY MP	DEEPALI MAHAPATRA	540/2026
158	D-CRLA/17890/2025 CRLA/776/2025	NADU@SUDHAMAYA BAGARTY MP	DEEPALI MAHAPATRA	541/2026
159	D-CRLA/17897/2025 CRLA/777/2025	DHUBALA@GOPI@DHABALESWAR BAGARTY MP	DEEPALI MAHAPATRA	542/2026
160	D-CRLA/17897/2025 CRLA/777/2025	DHUBALA@GOPI@DHABALESWAR BAGARTY MP	DEEPALI MAHAPATRA	543/2026
161	D-CRLA/14305/2025 CRLA/604/2025	SRIKANTA SAHOO MP	PRANAYANEE DASMOHAPATRA	544/2026
162	D-CRLA/5214/2026 CRLA/ /	BISWANATH KADRAKA MP	SIDHARTHA SANKAR RAY (2)	545/2026
163	D-CRLA/5214/2026 CRLA/ /	BISWANATH KADRAKA MP	SIDHARTHA SANKAR RAY (2)	546/2026
164	D-CRLA/24261/2024 CRLA/813/2024	RAJU @ RAJKISHORE DAS MP	SAROJ KUMAR DASH	547/2026
165	D-CRLA/5239/2026 CRLA/ /	SAHADEBA JENA MP	MANAS KUMAR CHAND	548/2026
166	D-CRLA/5261/2026 CRLA/ /	RAMESH CHANDRA NAYAK MP	SURYAKANTA DWIBEDI	549/2026
167	D-CRLA/5261/2026 CRLA/ /	RAMESH CHANDRA NAYAK MP	SURYAKANTA DWIBEDI	550/2026
168	D-CRLA/5270/2026 CRLA/ /	DHRUBA CHARAN MAJHI MP	SURYAKANTA DWIBEDI	551/2026
169	D-CRLA/5270/2026 CRLA/ /	DHRUBA CHARAN MAJHI MP	SURYAKANTA DWIBEDI	552/2026
170	D-CRLA/5304/2026 CRLA/ /	SAGAR HANSDAH MP	BASANTA KUMAR DAS	553/2026
171	D-CRLA/5304/2026 CRLA/ /	SAGAR HANSDAH MP	BASANTA KUMAR DAS	554/2026
172	D-CRLA/5312/2026 CRLA/ /	CHIKU@UMAKANTA SWAIN MP	BIJAYA KUMAR RAGADA	555/2026
173	D-CRLA/5312/2026 CRLA/ /	CHIKU@UMAKANTA SWAIN MP	BIJAYA KUMAR RAGADA	556/2026
174	D-CRLA/5317/2026 CRLA/ /	BABAN @ MADAN MOHAN SAHOO MP	BISHNU PRASAD PRADHAN	557/2026
175	D-CRLA/5317/2026 CRLA/ /	BABAN @ MADAN MOHAN SAHOO MP	BISHNU PRASAD PRADHAN	558/2026
176	D-CRLA/295/2017 CRLA/295/2017	DASARATHI KISHAN MP	M/S.ABHAYA KUMAR PARIDA	559/2026
177	D-CRLA/5324/2026 CRLA/ /	DAMBURU SETHY MP	PRATYUSHA NAIDU	560/2026
178	D-CRLA/5324/2026 CRLA/ /	DAMBURU SETHY MP	PRATYUSHA NAIDU	561/2026
179	D-CRLA/1261/2023 CRLA/1261/2023	JIBAN GOUDA MP	BEDA PRAKASH PANDA	562/2026
180	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	778/2026
181	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	779/2026
182	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	780/2026
183	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	781/2026

184	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	782/2026
185	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	783/2026
186	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	784/2026
187	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	785/2026
188	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	786/2026
189	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	787/2026
190	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	788/2026
191	D-WA/6916/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	789/2026
192	D-WA/6916/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	790/2026
193	D-WA/6918/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	791/2026
194	D-WA/6918/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	792/2026
195	D-WA/9472/2024 WA/282/2024	STATE OF ODISHA MP		793/2026
196	D-WA/6996/2026 WA/ /	M.D. AGRICULTURE PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD., BBSR MP		794/2026
197	D-WA/7010/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	795/2026
198	D-WA/7010/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	796/2026
199	D-WA/7016/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	797/2026
200	D-WA/7016/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	798/2026
201	D-WA/7023/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	799/2026
202	D-WA/7023/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	800/2026
203	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	801/2026
204	D-WA/7185/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY, MP	GANNA RANJAN BISHRA ANNA RANJAN BISHRA	802/2026
205	D-WA/7185/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY, MP	GANNA RANJAN BISHRA ANNA RANJAN BISHRA	803/2026
206	D-WA/7206/2026 WA/ /	COMMNR, BMC, KHURDA MP	SAIBRATA RATH	804/2026
207	D-WA/7206/2026 WA/ /	COMMNR, BMC, KHURDA MP	SAIBRATA RATH	805/2026
208	D-WA/7206/2026 WA/ /	COMMNR, BMC, KHURDA MP	SAIBRATA RATH	806/2026
209	D-WA/7213/2026 WA/ /	BMC, BBSR MP	SAIBRATA RATH	807/2026
210	D-WA/7213/2026 WA/ /	BMC, BBSR MP	SAIBRATA RATH	808/2026
211	D-WA/7213/2026 WA/ /	BMC, BBSR MP	SAIBRATA RATH	809/2026
212	D-WP(C)/6894/2026 WP(C)/ /	LAXMIPRIYA PRADHAN MP	GOPABANDHU DASH	3310/2026
213	D-WP(C)/6900/2026 WP(C)/ /	M/S GRAND DIESELS, TANGI CHOUDHARI, MP	GOPABANDHU DASH	3311/2026
214	D-WP(C)/4908/2026 WP(C)/4167/2026	ANANTA KUMAR SAHOO MP		3312/2026
215	D-WP(C)/6904/2026	PRAKASH RANJAN SOREN	ATUL TRIPATHY	

	WP(C)/5424/2026	MP		3313/2026
216	D-WP(C)/6913/2026 WP(C)/ /	SUNIL RANJAN SAMANTRAY MP	SAILABALA JENA	3314/2026
217	D-WP(C)/6920/2026 WP(C)/5494/2026	JAYALAXMI PUHAN MP	SHASHI BHUSAN JENA	3315/2026
218	D-WP(C)/6895/2026 WP(C)/ /	RASMIREKHA LENKA MP	SRINIVAS MOHANTY	3316/2026
219	D-WP(C)/6921/2026 WP(C)/5420/2026	M/S GOPAL ENTERPRISES, NAGPUR, MAHARASHTRA MP	AKASH KUMAR PALEI	3317/2026
220	D-WP(C)/6923/2026 WP(C)/5423/2026	M/S. OORJITA PROJECTS PVT. LTD., BHUBANESHWAR MP	ANISH TRIPATHY	3318/2026
221	D-WP(C)/6925/2026 WP(C)/ /	MENAKABALA BEHURA MP	DIGANTA DAS	3319/2026
222	D-WP(C)/6896/2026 WP(C)/ /	SHANKAR CHANDRA KAR MP	SRINIVAS MOHANTY	3320/2026
223	D-WP(C)/6929/2026 WP(C)/ /	MENAKABALA BEHURA MP	DIGANTA DAS	3321/2026
224	D-WP(C)/6931/2026 WP(C)/ /	SARTHAK MOHAPATRA MP	GYANA RANJAN MAHAPATRA	3322/2026
225	D-WP(C)/6897/2026 WP(C)/ /	MAMATA MAYEE BISWAL MP	SRINIVAS MOHANTY	3323/2026
226	D-WP(C)/35462/2025 WP(C)/24344/2025	PRITIPRAGNYA MALLIK MP		3324/2026
227	D-WP(C)/6932/2026 WP(C)/ /	SACHIKANTA BEHURA MP	DIGANTA DAS	3325/2026
228	D-WP(C)/6933/2026 WP(C)/5459/2026	SANDHYARANI SETHI MP	TRILOCHAN NANDA	3326/2026
229	D-WP(C)/6934/2026 WP(C)/5497/2026	NIRANJAN JENA MP	SAMIR KUMAR MISHRA	3327/2026
230	D-WP(C)/6898/2026 WP(C)/ /	DILLIP KUMAR PANDA MP	SRINIVAS MOHANTY	3328/2026
231	D-WP(C)/6935/2026 WP(C)/ /	SACHIKANTA BEHURA MP	DIGANTA DAS	3329/2026
232	D-WP(C)/6936/2026 WP(C)/ /	SUBHASH SAO MP	LAXMI SHARMA	3330/2026
233	D-WP(C)/6937/2026 WP(C)/5449/2026	RAJ KISHORE MOHANTY MP	AMIT PRASAD BOSE	3331/2026
234	D-WP(C)/6938/2026 WP(C)/ /	DURGA PRASAD TRIPATHY MP	RAJESH TRIPATHY	3332/2026
235	D-WP(C)/6899/2026 WP(C)/ /	BRAJAKISHORE KHUNTIA MP	SRINIVAS MOHANTY	3333/2026
236	D-WP(C)/6939/2026 WP(C)/ /	ABHIRAM MOHANTY MP	JAGANNATH BHUYAN	3334/2026
237	D-WP(C)/26956/2025 WP(C)/19395/2025	RAJ KISHORE NAIK @ NAYAK MP	PRADEEP KUMAR DAS	3335/2026
238	D-WP(C)/6945/2026 WP(C)/ /	BALAY SOREN MP	MAHESWAR MOHANTY	3336/2026
239	D-WP(C)/6948/2026 WP(C)/ /	JAYANTA KUMAR MAITRA MP	TRILOCHAN PANIGRAHI	3337/2026
240	D-WP(C)/51034/2025 WP(C)/5344/2026	BIJAY KUMAR BEHERA MP	HRUDANANDA MOHAPATRA	3338/2026
241	D-WP(C)/6945/2026 WP(C)/ /	BALAY SOREN MP	MAHESWAR MOHANTY	3339/2026
242	D-WP(C)/42584/2025 WP(C)/30079/2025	PRAKASH KUMAR MISHRA MP		3340/2026
243	D-WP(C)/6959/2026 WP(C)/5442/2026	V. BHASKAR RAO MP	CHANDAN SAMANTARAY	3341/2026
244	D-WP(C)/6960/2026 WP(C)/5428/2026	SAROJINI MOHANTY MP	JUGALA KISHORE PANDA	3342/2026
245	D-WP(C)/6962/2026 WP(C)/ /	DAMBARUDHAR SUNDARAY MP	PRAKASH KUMAR MISHRA	3343/2026
246	D-WP(C)/6961/2026 WP(C)/5433/2026	BHUBAN BIHARI MOHANTY MP	JUGALA KISHORE PANDA	3344/2026

247	D-WP(C)/27133/2025 WP(C)/18991/2025	DEBRAJ BEHERA MP		3345/2026
248	D-WP(C)/6964/2026 WP(C)/ /	NIBEDITA PRUSTY MP	SUBHADUTTA ROURAY	3346/2026
249	D-WP(C)/6966/2026 WP(C)/ /	BHARAT CHANDRA JENA MP	SHASHI BHUSAN JENA	3347/2026
250	D-WP(C)/2430/2026 WP(C)/2768/2026	D SARASWATI REDDY MP		3348/2026
251	D-WP(C)/47655/2025 WP(C)/33291/2025	M/S ARIHANT ELECTRICALS AND ENGINEERS, MP	SHRILAKSHMI, SHRI. P. MOHAN SHIR	3349/2026
252	D-WP(C)/47858/2025 WP(C)/33179/2025	BHAGABAN NAYAK MP		3350/2026
253	D-WP(C)/6905/2026 WP(C)/ /	AMAR KUMAR DEY MP	SRINIVAS MOHANTY	3351/2026
254	D-WP(C)/14957/2025 WP(C)/10434/2025	BANISHREE VIDYA MANDIR, GANJAM MP		3352/2026
255	D-WP(C)/6974/2026 WP(C)/ /	DR.PITHA MURMU MP	BHOJRAJ SETH	3353/2026
256	D-WP(C)/49285/2025 WP(C)/34843/2025	SUDESNA SWAIN MP	SHASHI BHUSAN JENA	3354/2026
257	D-WP(C)/53862/2025 WP(C)/732/2026	BUDDHA DEV MUKHERJEE MP	PARTHA MUKHERJI	3355/2026
258	D-WP(C)/6978/2026 WP(C)/ /	BIDYADHAR ROUT MP	AMITAV DAS	3356/2026
259	D-WP(C)/22419/2024 WP(C)/12709/2024	GANESWAR KAMPA MP	PRASANTA KUMAR SAHOO	3357/2026
260	D-WP(C)/6901/2026 WP(C)/5431/2026	JAGANNATH NAYAK MP	RANJAN KUMAR ROUT	3358/2026
261	D-WP(C)/6975/2026 WP(C)/5441/2026	M/S NEELACHAL BUILD TECH AND RESORTS, MP	SRINIVAS MOHANTY	3359/2026
262	D-WP(C)/54429/2025 WP(C)/985/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA, A.S.C	3360/2026
263	D-WP(C)/54429/2025 WP(C)/985/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA, A.S.C	3361/2026
264	D-WP(C)/55571/2025 WP(C)/5081/2026	Dr. TAPAN KUMAR PRADHAN MP		3362/2026
265	D-WP(C)/6906/2026 WP(C)/ /	SANJAY KUMAR NAIK MP	SRINIVAS MOHANTY	3363/2026
266	D-WP(C)/7000/2026 WP(C)/ /	SANJUKTA RATHA MP	TRILOCHAN PANIGRAHI	3364/2026
267	D-WP(C)/45657/2025 WP(C)/32258/2025	KALYANMAYEE SELF HELP GROUP. JALESWAR MP		3365/2026
268	D-WP(C)/19364/2025 WP(C)/14196/2025	CUTTACK CENTRAL COOPERATIVE BANK, MP	DR. DATANJALI TRIPATHY	3366/2026
269	D-WP(C)/7004/2026 WP(C)/5473/2026	KHIROD KUMAR CHOUDHURY MP	SAMEER KUMAR DAS	3367/2026
270	D-WP(C)/7005/2026 WP(C)/ /	SUDHANSU SEKHAR DAS MP	TRILOCHAN PANIGRAHI	3368/2026
271	D-WP(C)/7009/2026 WP(C)/5476/2026	SANJUKTA MISHRA MP	SAMEER KUMAR DAS	3369/2026
272	D-WP(C)/7011/2026 WP(C)/ /	SANTOSH KUMAR JENA MP	PRAGYAN PARAMITA MOHANTY	3370/2026
273	D-WP(C)/6907/2026 WP(C)/ /	MADHUSUDAN RATHA MP	SRINIVAS MOHANTY	3371/2026
274	D-WP(C)/7013/2026 WP(C)/ /	RATNAKARA SWAIN MP	ANUP KUMAR MOHAPATRA	3372/2026
275	D-WP(C)/7015/2026 WP(C)/5456/2026	CHITTA RANJAN SAHOO MP	BIDESH RANJAN BEHERA	3373/2026
276	D-WP(C)/7014/2026 WP(C)/ /	SUNIL KUMAR MP	SWAPNA KUMAR OJHA	3374/2026
277	D-WP(C)/5768/2024 WP(C)/5392/2024	PRAVAKAR BEHERA MP	SARAT CHANDRA MEKAP	3375/2026
278	D-WP(C)/6908/2026	CHANDRA SEKHAR MOHAPATRA	SRINIVAS MOHANTY	

	WP(C)/ /	MP		3376/2026
279	D-WP(C)/54084/2025 WP(C)/1748/2026	GMR KAMALANGA ENERGY LTD.,DHENKANAL MP	SANJAY KUMAR ACHARYA	3377/2026
280	D-WP(C)/5429/2026 WP(C)/4472/2026	AKSHAY KUMAR ROUT MP	SUKANTA KUMAR DALAI	3378/2026
281	D-WP(C)/7028/2026 WP(C)/ /	BISHNU PRASAD SATPATHY MP	SUBHENDU KUMAR DAS	3379/2026
282	D-WP(C)/6909/2026 WP(C)/ /	UNION OF INDIA MP	JNYANANANDA PANDA, C.G.C	3380/2026
283	D-WP(C)/2463/2026 WP(C)/3285/2026	NALCO RETIRED EMPLOYEES WELFARE ASSOCIATION MP	AKSHAY KISHOR KUMAR DANGUL	3381/2026
284	D-WP(C)/7043/2026 WP(C)/ /	RAMA CHANDRA MAHANTA MP	BANSHIDHAR SATAPATHY	3382/2026
285	D-WP(C)/6601/2014 WP(C)/6601/2014	SURESH CH.MAHARANA MP		3383/2026
286	D-WP(C)/6942/2026 WP(C)/ /	CHENNAI RADHA ENGINEERING WORKS (P) LTD MP	PALINI KANTA MOHANTY	3384/2026
287	D-WP(C)/4948/2026 WP(C)/4796/2026	PRANAB KUMAR PANDA MP	ABHISHEK NAIR	3385/2026
288	D-WP(C)/16593/2025 WP(C)/15477/2025	MALAYA JENA MP	BYOMAKESH TRIPATHY	3386/2026
289	D-WP(C)/35331/2025 WP(C)/25413/2025	AUM VALLEY SCHOOL, BOLANGIR MP		3387/2026
290	D-WP(C)/41692/2025 WP(C)/29372/2025	BISHNU CHARAN MISHRA MP	BIBUDHENDRA KUMAR RATH	3388/2026
291	D-WP(C)/41692/2025 WP(C)/29372/2025	BISHNU CHARAN MISHRA MP	BIBUDHENDRA KUMAR RATH	3389/2026
292	D-WP(C)/7059/2026 WP(C)/ /	ODISHA BIDYUT KARMACHARI MAHASANICHA, PUNITACK MP		3390/2026
293	D-WP(C)/7063/2026 WP(C)/ /	PRADIP KUMAR JENA MP	NIRANJAN LENKA	3391/2026
294	D-WP(C)/7068/2026 WP(C)/ /	SAPAN KUMAR KANDI MP	NIRANJAN BISWAL	3392/2026
295	D-WP(C)/7068/2026 WP(C)/ /	SAPAN KUMAR KANDI MP	NIRANJAN BISWAL	3393/2026
296	D-WP(C)/44385/2025 WP(C)/30864/2025	JAGDISH KUMBHAR MP		3394/2026
297	D-WP(C)/7071/2026 WP(C)/ /	SAISMITA NAYAK MP	SRIKANTA MAHUNTA	3395/2026
298	D-WP(C)/7077/2026 WP(C)/ /	KAMALINI MALIK MP	HIMANSHU SEKHAR PANDA	3396/2026
299	D-WP(C)/13694/2022 WP(C)/13694/2022	SMARAN KUMAR SAHOO MP	RABINARAYAN BEHERA	3397/2026
300	D-WP(C)/26519/2025 WP(C)/19743/2025	PRASHANTA KUMAR NANDA MP	BHAWANI SANKAR PANIGRAHI	3398/2026
301	D-WP(C)/6950/2026 WP(C)/ /	RAJ KUMAR BARIK MP	JAGABANDHU SAHU	3399/2026
302	D-WP(C)/48928/2025 WP(C)/34229/2025	MURALIDHAR SWAIN MP		3400/2026
303	D-WP(C)/52153/2025 WP(C)/36217/2025	BRAJA KISHOR PATRA MP		3401/2026
304	D-WP(C)/52164/2025 WP(C)/36090/2025	SIDHARTHA SANKAR SWAIN MP		3402/2026
305	D-WP(C)/52152/2025 WP(C)/36091/2025	PRITAM DASH MP		3403/2026
306	D-WP(C)/7083/2026 WP(C)/ /	GAYATRI MISHRA MP	KAUSHAL HUSSAIN	3404/2026
307	D-WP(C)/52154/2025 WP(C)/36095/2025	AMITPRAVA ROUT MP		3405/2026
308	D-WP(C)/52168/2025 WP(C)/36097/2025	SANJAYA KUMAR PANIGRAHY MP		3406/2026
309	D-WP(C)/52151/2025 WP(C)/36089/2025	SAGAR KAR MP		3407/2026

310	D-WP(C)/52167/2025 WP(C)/36219/2025	SASMITA PANIGRAHI MP		3408/2026
311	D-WP(C)/6953/2026 WP(C)/ /	DEBARA SA MP	JAGABANDHU SAHU	3409/2026
312	D-WP(C)/48925/2025 WP(C)/34253/2025	CHANDRIKA BHUYAN MP		3410/2026
313	D-WP(C)/52157/2025 WP(C)/36098/2025	SUNANDA MAHAPATRA MP		3411/2026
314	D-WP(C)/52160/2025 WP(C)/36088/2025	SUJIT DALAI MP		3412/2026
315	D-WP(C)/7091/2026 WP(C)/ /	CHITTARANJAN ROUL MP	GYANA RANJAN SETHI	3413/2026
316	D-WP(C)/12869/2022 WP(C)/12869/2022	RAJESH RANJAN PRADHAN MP	RAMESH CHANDRA SAHOO 1	3414/2026
317	D-WP(C)/6955/2026 WP(C)/ /	BIDYADHAR SAHU MP	JAGABANDHU SAHU	3415/2026
318	D-WP(C)/4887/2026 WP(C)/4140/2026	DANARDAN MALLIK MP		3416/2026
319	D-WP(C)/7098/2026 WP(C)/ /	KABITA CHHOTRAY MP	AMIYA KUMAR CHHATOI	3417/2026
320	D-WP(C)/7097/2026 WP(C)/ /	MANORANJAN PATRA MP	SAROJ KUMAR DASH	3418/2026
321	D-WP(C)/23664/2025 WP(C)/16323/2025	LAXMAN MARNDI MP	BIRAJA PRASANNA DAS	3419/2026
322	D-WP(C)/7105/2026 WP(C)/ /	SATYABRATA MISRA @ MISHRA MP	AJAYA KUMAR NANDA	3420/2026
323	D-WP(C)/6981/2026 WP(C)/ /	MUNA KARTI MP	JAGABANDHU SAHU	3421/2026
324	D-WP(C)/7106/2026 WP(C)/ /	PRADIP KUMAR MATIA MP	NARESH CHANRA JENA	3422/2026
325	D-WP(C)/49984/2025 WP(C)/5445/2026	PASHUPATI SHARMA MP	DR. JANMEJAYA RAY	3423/2026
326	D-WP(C)/7130/2026 WP(C)/ /	TEHERA BEGUM MP	AMIT PRASAD BOSE	3424/2026
327	D-WP(C)/7133/2026 WP(C)/ /	SANGRAM KESHARI SAMAL MP	DEBA PRASAD TRIPATHY	3425/2026
328	D-WP(C)/7142/2026 WP(C)/ /	MADHABANANDA SAHOO MP	HRUDANANDA MOHAPATRA	3427/2026
329	D-WP(C)/30062/2022 WP(C)/30062/2022	GAGAN KUMAR PARIDA MP	ACHYUTANANDA PATTANAIAK	3428/2026
330	D-WP(C)/7147/2026 WP(C)/ /	NARASINGH SAHU MP	JYOTIRMAY GUPTA	3429/2026
331	D-WP(C)/3330/2026 WP(C)/3445/2026	KRUSHNA BEHARI MOHANTY MP	SIDHARTH SHANKAR PADHY	3430/2026
332	D-WP(C)/7006/2026 WP(C)/ /	HAREKRUSHNA DHAL MP	RAJJEET ROY	3431/2026
333	D-WP(C)/52784/2025 WP(C)/36582/2025	MINAKSHI MISHRA MP	SARASWATI SENAPATI	3432/2026
334	D-WP(C)/7175/2026 WP(C)/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY	3433/2026
335	D-WP(C)/996/2026 WP(C)/4222/2026	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	3434/2026
336	D-WP(C)/46669/2025 WP(C)/32750/2025	I.SAILAJA MP	DURGESH NARAYAN RATH	3435/2026
337	D-WP(C)/46661/2025 WP(C)/32766/2025	DOLLEY ROUT MP	DURGESH NARAYAN RATH	3436/2026
338	D-WP(C)/46663/2025 WP(C)/32759/2025	DR.TANKADHAR MISHRA MP	DURGESH NARAYAN RATH	3437/2026
339	D-WP(C)/46657/2025 WP(C)/32747/2025	DAMODAR PRADHAN MP	DURGESH NARAYAN RATH	3438/2026
340	D-WP(C)/46654/2025 WP(C)/32752/2025	SANANDA PADHAN MP	DURGESH NARAYAN RATH	3439/2026
341	D-WP(C)/46676/2025	AMIYA RANJAN PRADHAN	DURGESH NARAYAN RATH	

	WP(C)/32915/2025	MP		3440/2026
342	D-WP(C)/46671/2025	DILLIP KUMAR GUPTA	DURGESH NARAYAN RATH	
	WP(C)/32768/2025	MP		3441/2026
343	D-WP(C)/46647/2025	MANORANJAN PATEL	DURGESH NARAYAN RATH	
	WP(C)/32831/2025	MP		3442/2026
344	D-WP(C)/46667/2025	RASHIKA BHOI	DURGESH NARAYAN RATH	
	WP(C)/32755/2025	MP		3443/2026
345	D-WP(C)/46652/2025	REEMA DASH	DURGESH NARAYAN RATH	
	WP(C)/32763/2025	MP		3444/2026
346	D-WP(C)/46678/2025	UDIT KUMAR BHOI	DURGESH NARAYAN RATH	
	WP(C)/34612/2025	MP		3445/2026
347	D-WP(C)/7194/2026	NILACHALA INSTITUTE OF COMPUTER AND ELECTRONIC TECHNOLOGY, KHURDA		
	WP(C)/ /	MP		3446/2026
348	D-WP(C)/46674/2025	DR.PRAMOD KUMAR DEBTA	DURGESH NARAYAN RATH	
	WP(C)/33765/2025	MP		3447/2026
349	D-WP(C)/7039/2026	BILASHINI NAYAK	SAMARENDRA BEURA	
	WP(C)/ /	MP		3448/2026
350	D-WP(C)/7203/2026	EDUWEB TECHNOLOGIES, BHUBANESWAR	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		3449/2026
351	D-WP(C)/19581/2025	BHARAT KUMAR DAS	SASWATI MOHAPATRA	
	WP(C)/13333/2025	MP		3450/2026
352	D-WP(C)/47405/2024	AKHILA RAM JENA	SATYAJIT MOHAPATRA (2)	
	WP(C)/28520/2024	MP		3451/2026
353	D-WP(C)/7216/2026	SUSANTA PRADHAN	NIRANJAN NAYAK	
	WP(C)/ /	MP		3452/2026
354	D-WP(C)/7221/2026	ANISHA ENTERPRISES AND LOGISTICS, KENDRAPARA	KEDHARHA DAS	
	WP(C)/ /	MP		3453/2026
355	D-WP(C)/7042/2026	JWO DEBADUTTA SAHOO (RETD)	SAMARENDRA BEURA	
	WP(C)/ /	MP		3454/2026
356	D-WP(C)/7226/2026	ANISHA ENTERPRISES AND LOGISTICS, KENDRAPARA	KEDHARHA DAS	
	WP(C)/ /	MP		3455/2026
357	D-WP(C)/7239/2026	SUSANTA KUMAR PATTNAIK	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		3456/2026
358	D-WP(C)/7242/2026	HEMANTA SAMAL	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		3457/2026
359	D-WP(C)/7242/2026	HEMANTA SAMAL	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		3458/2026
360	D-WP(C)/7243/2026	GOMATI BAI AGRAWALA	AMIT PATTNAIK	
	WP(C)/ /	MP		3459/2026
361	D-WP(C)/7250/2026	GOMATI BAI AGRAWALA	AMIT PATTNAIK	
	WP(C)/ /	MP		3460/2026
362	D-WP(C)/7258/2026	LAXMIDHAR SWAIN	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		3461/2026